



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,6th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
1 Cont.Cas(C)/536/2018 FIXED	DIPAK GOGOI AND ANR. Versus SRI NARAYAN KONWAR,IAS AND ANR.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. D SAIKIA(R-1) MR. P K BORAH(R-1) MR. N J KHATANAR(R-1) MR. K K DUTTA MR B KAUSHIK(R-2) MS K DAS(R-2)
2 WA/204/2024	THE STATE BANK OF INDIA AND 3 ORS Versus PARESH CHANDRA DEKA AND 8 ORS	MR K DAS	MR. D DAS SR. ADV(R-7,8) GA, ASSAM MR. Y S MANNAN (R-1) MR. C K NATH(R-1) MR K TALUKDAR(R-7,8) DY.S.G.I. MS R BEGAM(R-1) GA, ASSAM
3 WA/225/2024	DIPA DAS Versus THE STATE OF ASSAM AND 14 ORS.	MR D K DAS MR H BETALA	MR G N SAHEWALLA (R-3) SC, P AND R.D. MR M SAHEWALLA(R-3) MR H K SARMA(R-3) MS K BHATTACHARYYA(R-3) MS K SARMA(R-3)
4 WA/285/2024	M/S RAMA K GUPTA AND COMPANY Versus THE PANCHAYAT AND RURAL DEVELOPMENT DEPTT AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	
5 I.A.(Civil)/571/2024 in WA/1485/2024	UNION OF INDIA Versus MD. KITAB ALI	MR. S C KEYAL	
WITH WA/1485/2024 (Filing Number)	The Union Of India And 2 Others Versus Md Kitab Ali F	SUBHASH CHANDRA KEYAL	
- FOR FRESH ADMISSION WITH STAY/BAIL -			
6 WP(C)/5415/2024 FIXED	MASADDAR ALI LASKAR Versus THE UNION OF INDIA AND 2 ORS	MR. M HASAN MR. M R SODIAL MS S Z HAYAT H. BHARALI MS B H SHIRIN	MS. B SARMA(CGC) DY.S.G.I.

7	WP(C)/5678/2024	BADIYUT ZAMAL TALUKDAR AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA MD. M AHMED	GA, ASSAM SC, BTC SC, REVENUE
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
8	PIL/59/2024 FIXED	RAJIB LANGTHASA AND 2 ORS Versus THE GOVERNMENT OF ASSAM AND 14 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, FINANCE SC, N C HILLS SC, FOREST
9	WP(C)/5665/2024	KULEN SARMA Versus THE UNION OF INDIA AND 4 ORS	MR. C BHATTACHARYYA MR R DAS	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
10	WP(C)/6850/2023	REBEKA RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. M ISLAM MS A KHATUN	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
11	WA/351/2024 FIXED	JAHIR UDDIN LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND ORS	MR. S BANIK MS F BEGUM	SC, CO OP GA, ASSAM MR M J QUADIR(R-11 TO 19) MR M J QUADIR(R-11 TO 19) MR. A K HANNAN (R-11 TO 19)
12	WP(C)/4675/2024	DWIJENDRA NATH SARMAH AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
13	WP(C)/4828/2024	NIRANJAN ROY Versus THE STATE OF ASSAM AND 2 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
14	PIL/51/2023	JOYDEB DAS Versus THE STATE OF ASSAM AND 4 ORS	MS. L DEVI MR. S BIKASH	GA, ASSAM SC, GMC SC, FINANCE
15	WP(C)/2351/2023	RAM KAMAL SINHA AND ANR Versus THE STATE OF ASSAM AND ANR	MR B SINHA	SC, CO OP
HEARING				
16	PIL/75/2020	NARAPATI BRAHMA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MR I KALITA	GA, ASSAM MR. K GOGOI SC, BTC ASSTT.S.G.I.
17	WP(C)/1726/2020	MITHUN CHAKRABORTY AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. J HAZARIKA MR. M CHOUDHURY MR S DIFUSA MRS. R YASMIN	GA, ASSAM SC, S E C
18	WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM MR. R K D CHOUDHURY(R-5) SC, FOREST MR. K U AHMED (R-1)
	WITH I.A.(Civil)/1766/2021 in WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST
19	WA/316/2022	BITUL NEOG Versus THE STATE OF ASSAM AND 10 ORS. B	MR M H AHMED MS. N SULTANA	GA, ASSAM MR. P P DUTTA (R6 TO 11) MS P SARMA (R6 TO 11)

20	ITA/3/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GREENPLY INDUSTRIES LTD.	MR. S C KEYAL	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
	WITH			
21	ITA/6/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GREENPLY INDUSTRIES LIMITED	MR. S C KEYAL	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
22	ITA/4/2023	SINU SONTALIA Versus PRINCIPAL COMMISSIONER OF INCOME TAX	MR R GOENKA MR. U K BORTHAKUR MR A GOENKA	SC, INCOME TAX
23	WA/4/2023	FOOD CORPORATION OF INDIA AND 2 ORS. Versus PRADIP KUMAR RAY	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	MS P AGARWAL (AS LEGAL-AID-COUNSEL)
24	ITA/9/2023	DEPUTY COMMISSIONER OF INCOME TAX, Versus TOOR FINANCE COMPANY LIMITED	MR. S C KEYAL	
25	ITA/10/2023	KOMAL KUMBHAT Versus PRINCIPAL, COMMISSIONER OF INCOME TAX,	MR R GOENKA MR. U K BORTHAKUR MR A GOENKA	SC, INCOME TAX
26	WP(C)/2477/2024 CAVT. NO.047020/24,N	THE UNION OF INDIA AND 8 ORS. Versus UTPAL DATTA TALUKDAR	MS. B SARMA	DR G J SHARMA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 06/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MRS. B SARKAR	28-10-2024	To	10-11-2024
12)	MR. T ROY	28-10-2024	To	10-11-2024
13)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
14)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
15)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
16)	MD. A J ATIA	31-10-2024	To	08-11-2024
17)	MR. N ALAM	04-11-2024	To	20-11-2024
18)	MR A W AMAN	04-11-2024	To	08-11-2024
19)	MR. A LAL	04-11-2024	To	06-11-2024
20)	MR D K DAS	04-11-2024	To	08-11-2024
21)	MR. P P DAS	04-11-2024	To	15-11-2024
22)	MRS. B GOGOI	04-11-2024	To	08-11-2024
23)	MS M BORAH	04-11-2024	To	08-11-2024

24)	MR. B BARMAN	05-11-2024	To	15-11-2024
25)	MR. S C KEYAL	06-11-2024	To	07-11-2024
26)	MR. J P SHARMA	07-11-2024	To	18-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/2716/2024 B/O	MD. HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MS J RAJKUMARI	SC, ELEM. EDU GA, ASSAM
MOTION				
2	Cont.Cas(C)/564/2024	HAMIDA BEGUM Versus PANKAJ KUMAR NAGBANSHI AND 2 ORS	MR F U BARBHUIYA MS S DAS	
3	Cont.Cas(C)/565/2024	DEBASISH TIWARY @ DEBASISH TEWARI Versus NARAYAN KONWAR	MR. S SINHA MS. M SHARMA M. KALITA	
4	Cont.Cas(C)/567/2024	NOOR JAHANARA BARBHUIYA Versus NARAYAN KONWAR AND 2 ORS	MS B DEVI MS. S BORA	
5	Cont.Cas(C)/568/2024	SRI MANI KANTA DUTTA Versus NARAYAN KONWAR AND 4 ORS.	MR A GOHAIN	
6	Cont.Cas(C)/569/2024	SANJIB NATH AND 2 ORS. Versus MAMATA HOJAI AND ANR	MR. R A CHOUDHURY	
7	Cont.Cas(C)/575/2024	SMTI BARNALI SARMAH Versus SMTI MAMATA HOJAI AND ANR	MR. S HAZARIKA	
8	Cont.Cas(C)/576/2024	SMTI RUBI GOSWAMI Versus NARAYAN KONWAR	MR P SARMAH	
9	WP(C)/1327/2024	TILOTTOMA KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR P J DUTTA MISS. J GOGOI A KHANDAKAR	SC, AG (A AND E) MR. A R TAHBILDAR (SC, HIGHER EDUCATION DEPT.) SC, SEC. EDU. SC, FINANCE
10	WP(C)/2635/2024 FIXED	DWIJENDRA KUMAR DAS Versus STATE OF ASSAM AND 4 ORS	MS. D DEKA	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE
11	WP(C)/4431/2024 FIXED	MD ATARUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. K MOHAMMED	SC, ELEM. EDU

12	WP(C)/4509/2024	PRANAB KUMAR SAHA Versus THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU
13	WP(C)/4983/2024 B/O	GOPAL BHOWMIK AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, SEBA
14	WP(C)/5180/2024	AZIZUR RAHMAN MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.
15	WP(C)/5287/2024 FIXED	HANGSHANATH BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. D C C PHUKAN	SC, ELEM. EDU GA, ASSAM
16	WP(C)/5433/2024	ROFIKUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. A HUSSAIN MS M NIROLA MR. S A AHMED	SC, HIGHER EDU
17	WP(C)/5567/2024 FIXED	SMT. ALAKA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MRS R DEKA MR. H R DAS	SC, ELEM. EDU
18	WP(C)/5603/2024 FIXED	PROFESSOR RAKHEE KALITA MORAL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, COTTON UNIVERSITY SC, COTTON UNIVERSITY
19	WP(C)/5616/2024 B/O	MANURAM MEDAK Versus THE STATE OF ASSAM AND 9 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU SR. GA, ASSAM
20	WP(C)/5625/2024	AJUFA BIBI Versus THE STATE OF ASSAM AND 8 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
21	WP(C)/5633/2024	CHANDAN SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MR SOHAING	SC, SEC. EDU. SC, SSA
22	WP(C)/5636/2024	SHOFIQR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. S Ali MD S HUSSAIN	SC, HIGHER EDU GA, ASSAM
23	WP(C)/5637/2024	DR DHARITRI BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. N DEKA MR. M GOGOI MR. S BANIKYA	SC, HIGHER EDU DY.S.G.I. SC, AAU
24	WP(C)/5647/2024	ASADUN ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR S ISLAM MR S ISLAM MR. R ISLAM	SC, SEC. EDU.
25	WP(C)/5658/2024	JAYASHRI BHUYAN @ JAYASHREE BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA MR. S AHMED MS A.DAS	SC, HIGHER EDU
26	WP(C)/5667/2024 B/O	MISS JOGMAYA SAIKIA Versus THE UNION OF INDIA AND 5 ORS	MR. S BANIK MS F BEGUM	DY.S.G.I. SC, NIT GA, NAGALAND
27	WP(C)/5676/2024	SARBESWAR BARKALITA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	BABLI DAS MR. S RAHMAN MR A N IQBAL	SC, ELEM. EDU
28	WP(C)/5677/2024 B/O	MD. MOFIDUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, HIGHER EDU
29	WP(C)/5679/2024	BHUGESWARI BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS	MR S CHAUHAN MR. A R SHOME	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM
30	WP(C)/5680/2024 B/O	BHARAT CHANDRA PATOWARY Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU

ADMISSION

31	WP(C)/5179/2020 PART-HEARD, WITH WP(C)/6554/2023 (D/O)	MOHMOD NADEEM Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, SEC. EDU.
32	WP(C)/1977/2019	MANOMOTI LAHKAR TAMULI AND 12 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	SC, EDU SC, FINANCE
	WITH			
33	WP(C)/965/2018	LAKHI PRASAD RAJAK AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS. R GOGOI	SC, ELEM. EDU SC, FINANCE
34	WP(C)/4874/2019	OM PRAKASH MISRA Versus REGISTRAR, ASSAM UNIVERSITY, SILCHAR	MR. M H LASKAR PETITIONER IN PERSON	MR. S C KEYAL MR. M H LASKAR (amicus Curiae) SC, ASSAM UNIVERSITY
35	WP(C)/1482/2021 WP(C) 6898/18 (D/O), FIXED	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
36	WP(C)/936/2023	BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA (E) Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, SEC. EDU.
37	WP(C)/4095/2023	HOBIBAR RAHMAN @ HABIBAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR S BORTHAKUR MR. K MOHAMMED D BARUAH	SC, HIGHER EDU MR. P P DUTTA (R3, R4) MS P SARMA (R3, R4) MS. P P DAS (R3, R4)
	WITH			
38	WP(C)/4098/2023	SHAHAB UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA MR S BORTHAKUR MR. K MOHAMMED D BARUAH	SC, HIGHER EDU MR. P P DUTTA (R3, R4) MS P SARMA (R3, R4) MS. P P DAS (R3, R4)
39	WP(C)/5409/2023	ARIJIT SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. D GOGOI	SC, HIGHER EDU MR. A K BHUYAN (R-4) MS. B BHUYAN (R-4) MS P.BORAH (R-4) MS. N CHOUDHURY (R-4) MR. A KHOUND (R-4) MS B BORA (R-4) MR A TALUKDAR (R-4) MR J DAS (R-4) SC, G U
40	WP(C)/821/2024 FIXED	HAM-AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 3 ORS	MR. A C BURAGOHAIN MR R SINGH MS. H BORAH S NATH	MR S M T CHISTIE SC, EDU SC, G U
41	WP(C)/1944/2024 FIXED	PUNYA PRABHA DEURI Versus THE STATE OF ASSAM AND 4 ORS	MR. A BORO MR. S BASUMATARY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
42	WP(C)/2779/2024	HIRANYA KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU MR. D P CHALIHA (r-7) MR. U P CHALIHA (r-7) DR P AGARWAL(R-6) MS M ROY (r-7) SC, FINANCE SC, U G C
43	WP(C)/2941/2024	SYED FARUK HUSSAIN KHAN Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, BTC
44	WP(C)/2945/2024	DR. JAYASHREE SARMAH Versus THE STATE OF ASSAM AND 9 ORS	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU MR. D P CHALIHA (r-6) MR. U P CHALIHA (r-6) DR P AGARWAL (SC, UGC) MS M ROY (r-6) SC, U G C SC, FINANCE

45	WP(C)/3224/2024	ARJUN DAS AND 26 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MRS. K DEVI MR. A DEKA MS S A KHALIFA N GAUTAM	SC, AHSEC SC, SEC. EDU.
	WITH			
46	WP(C)/3264/2024	KALYAN KISHORE NATH AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
	WITH			
47	WP(C)/3265/2024	ABUL HUSSAIN AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
	WITH			
48	WP(C)/3294/2024	LAKHIMAI DUTTA AND 27 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
	WITH			
49	WP(C)/3298/2024	BHUMIDHAR ROY AND 21 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
50	WP(C)/3487/2024	RUKUN UDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR. P J SAIKIA, SR. ADV MS M DAS	SC, SEC. EDU.
51	WP(C)/4545/2024 FIXED	KHALEDA ZIA Versus THE STATE OF ASSAM AND 3 ORS	MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM
		ORDERS		
52	Cont.Cas(C)/70/2018 FIXED	RABBUL HUDA AND 28 ORS Versus PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)
53	Review.Pet./161/2024 IN WP(C)/6147/2022 (D/O), FIXED	THE STATE OF ASSAM AND ANR Versus JIBAN CH BARMAN AND ORS	MR. N J KHATANIAR MS K DAS	DY.S.G.I. SC, SSA SC BTAD
54	Review.Pet./166/2024 IN WP(C)/5914/2014 (D/O), FIXED	THE STATE OF ASSAM AND 2 ORS Versus KALPANA DEVI AND ANR	MR. N J KHATANIAR MS. D MUSAHARY	
55	Cont.Cas(C)/291/2024	DWIJENDRA KUMAR DAS Versus NARAYAN KONWAR AND 3 ORS.	MS. D DEKA MS S RAJBONGSHI MR A MALEK	MR. D SAIKIA(R-1) MR S M T CHISTIE(R-1,3) MR. U SARMA(R-1)
56	Cont.Cas(C)/353/2024 FIXED	MISS MALATI BEPARI Versus NARAYN KONWAR, IAS AND ANR	MR I HAQUE	MR. D SAIKIA (R-2) MR. N J KHATANIAR(R-2) MR B KAUSHIK(R-2)
57	I.A.(Civil)/3289/2024 FIXED in WP(C)/3531/2024 WITH WP(C)/3531/2024	AMAL KUMAR BORUAH, Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, SEC. EDU.
	WITH			
58	WP(C)/6466/2023	AMAL KUMAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 06/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MRS. B SARKAR	28-10-2024	To	10-11-2024
12)	MR. T ROY	28-10-2024	To	10-11-2024
13)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
14)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
15)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
16)	MD. A J ATIA	31-10-2024	To	08-11-2024
17)	MR. N ALAM	04-11-2024	To	20-11-2024
18)	MR A W AMAN	04-11-2024	To	08-11-2024
19)	MR. A LAL	04-11-2024	To	06-11-2024
20)	MR D K DAS	04-11-2024	To	08-11-2024
21)	MR. P P DAS	04-11-2024	To	15-11-2024
22)	MRS. B GOGOI	04-11-2024	To	08-11-2024
23)	MS M BORAH	04-11-2024	To	08-11-2024
24)	MR. B BARMAN	05-11-2024	To	15-11-2024
25)	MR. S C KEYAL	06-11-2024	To	07-11-2024
26)	MR. J P SHARMA	07-11-2024	To	18-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,6th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2654/2024	UTTAM DAS AND ANR Versus THE STATE OF ASSAM	MR. A RAJKHOWA TUN RAJKHOWA	PP, ASSAM
2	Bail Appln./3363/2024	PAULUS TIRKI Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM
3	Bail Appln./3364/2024	RANJIT KR SARKAR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. J ABBAS I HOQUE	PP, ASSAM
4	Bail Appln./3365/2024	RAHUL AHMED Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI S AHMED G BORO	PP, ASSAM
5	Bail Appln./3368/2024	RAJIBUL ISLAM ALIAS RAJIBUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
6	Bail Appln./3371/2024	SUSHI CHANG MOMIN Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO G BORO R BARMAN MS R.R.MECH	PP, ASSAM
7	Bail Appln./3372/2024	AYUSH KUMAR Versus CENTRAL BUREAU OF INVESTIGATION	MR P DAS A DAS MS N BARUAH MR ANAND SHARMA	SC, C B I
8	Bail Appln./3374/2024	ABUL KASEM AHMED AND ORS Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
MOTION				
9	W.P.(CrI.)/35/2024	ALTAF HUSSAIN AND ANR Versus MINTIFI FINSERVE PRIVATE LIMITED AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM
10	AB/2419/2024 FIXED	SEMIMUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR M HOQUE MR. A AHMED MS J BEGUM	PP, ASSAM

11	AB/2910/2024	PRAKASH PRADHAN Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
12	AB/2911/2024	BITUMONI CHOUDHURY Versus THE STATE OF ASSAM	MR K P PATHAK MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
13	AB/2914/2024	SAHJAHAN ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. S I TALUKDAR	PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./3143/2023 WITH CASE RECORD(SCANNED COPY)	INUCH MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
15	Bail Appln./434/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ANIL YADAV Versus UNION OF INDIA AND ANR.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NCB
16	Bail Appln./562/2024 WITH CASE RECORD(SCANNED COPY)	JABIR HUSSAIN Versus THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
17	Bail Appln./2281/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RANJIT SINGH Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR MS B KOUSHIK	SC, NCB
18	Bail Appln./2324/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAFIKUL ISLAM Versus THE UNION OF INDIA	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, NCB
19	Bail Appln./2960/2024 FIXED	TARANGA CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA B DUTTA	PP, ASSAM
20	WITH Bail Appln./2832/2024	JYOTIRMOY PATHAK Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MS. D GHOSH(R-2) MS N DEKA(R-2) MS H BETALA(FOR INFORMANT) MS H BETALA(FOR INFORMANT) MS A HUSSAIN(FOR INFORMANT) MS A HUSSAIN(FOR INFORMANT) MR I CHAKMA (FOR INFORMANT) MR I CHAKMA (FOR INFORMANT) MR. S. K. CHAKMA(FOR INFORMANT) MR. S. K. CHAKMA(FOR INFORMANT) MR A.K. HAJONG (R-2) PP, ASSAM
21	Bail Appln./3117/2024 FIXED	DEBOJIT DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
22	Bail Appln./3236/2024 FIXED	SUBAL CH ROY Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
23	Bail Appln./3263/2024 FIXED	ASADUR RAHMAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM

BAIL HEARING

24	AB/120/2024 FIXED	IKRAMUL HAQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
25	AB/296/2024 WITH OFFICE NOTE, FIXED	ALOMGIR HUSSAIN @ ALOMGIR ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
26	AB/962/2024 FIXED	GANESH CHANDRA DEKA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD IMRAN	PP, ASSAM
27	AB/1511/2024 FIXED	HAFIJUR RAHMAN @ HAFIZUR RAHMAN Versus STATE OF ASSAM AND ANR	MR. H RAHMAN MR. A K AHMED MD A ISLAM	PP, ASSAM
28	AB/1555/2024 FIXED	RITUMONI HUSSAIN Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI R L CHUTIA	PP, ASSAM
29	AB/1632/2024 FIXED	OLEE AHMEDBARBHUIYA @ OLI AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR F A LASKAR MR. A BORUA	PP, ASSAM
	WITH			
30	AB/1695/2024	MUSTAFIZ AHMED LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
31	AB/1646/2024 FIXED	PANKAJ KALITA @ PISLA Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY MS. D SARMA	PP, ASSAM
32	AB/1652/2024 FIXED	ABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK R KHATUN	PP, ASSAM
33	AB/1712/2024 FIXED	MAFIDUL ISLAM Versus STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH MS. N SULTANA	PP, ASSAM
34	AB/1716/2024 FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM	MR. M DASGUPTA MD S ALI MS M CHAKRAVARTY	PP, ASSAM
35	AB/1786/2024 FIXED	DINESH SONI AND 3 ORS. Versus THE STATE OF ASSAM	MR. T DEURI MS A DAS	PP, ASSAM
36	AB/1906/2024 FIXED	ABHIDEV RAJKHOWA Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM
37	AB/1907/2024 FIXED	BISWAJIT MUDOI Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM
	WITH			
38	AB/1905/2024	MITU RAJ BORA Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM
39	AB/1933/2024 FIXED	GAJIBOR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	MR. M I HUSSAIN (R-2) MR. R ISLAM (R-2) N. UDDIN (R-2) PP, ASSAM
40	AB/1998/2024 FIXED	SWAPAN EAKA Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
41	AB/2124/2024 FIXED	ANSAR ULLAH @ PINKU AHMED Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE	PP, ASSAM
42	AB/2134/2024 FIXED	PREMADHAR HAZAWARY Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
43	AB/2139/2024 WITH OFFICE NOTE, FIXED	TAHER ALI Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM

44	AB/2180/2024 FIXED	SAMSUL HOQUE MOLLAH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S HOQUE MR S H SIKDAR	PP, ASSAM
45	AB/2203/2024 FIXED	ANANDA KALITA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
46	AB/2210/2024 WITH OFFICE NOTE, FIXED	NAKIBUR ISLAM @ NEKIBUR ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
47	AB/2215/2024 FIXED	ANANDA KALITA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
48	AB/2216/2024 FIXED	ANANDA KALITA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
49	AB/2435/2024 FIXED	NUR ALOM SHEKIH @ NUR ALOM Versus THE STAE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
50	AB/2510/2024 FIXED	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
51	AB/2540/2024 FIXED	RANA AHMED Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
52	AB/2566/2024 FIXED	ISOB ALI Versus THE STATE OF ASSAM	MR B BORA MR A B DUTTA	PP, ASSAM
53	AB/2578/2024 FIXED	JIAUL HOQUE Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
54	AB/2583/2024 FIXED	AKBAR ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
55	AB/2711/2024 FIXED	JOWEL KUMAR RABHA Versus THE STATE OF ASSAM	MR. V RAJKHOWA	PP, ASSAM
56	AB/2720/2024 FIXED	ABID MAHAMMAD DIPTY ISLAM Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID	PP, ASSAM
57	AB/2724/2024 FIXED	SAEED AQUIB AHMED ALIAS SAEED AQIB AHMED Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR. N ISLAM MS S PARBIN	PP, ASSAM
58	AB/2736/2024 FIXED	MD MATIAR RAHMAN Versus THE STATE OF ASSAM	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM
59	AB/2772/2024 WITH OFFICE NOTE, FIXED	AFZAL ALI @ ABJAL SK Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MS. D BORA	PP, ASSAM
60	AB/2785/2024 FIXED	SRI NURUL HUDA CHOUDHURY @ NH CHOUDHURY Versus THE STATE OF ASSAM	MR G CHOUDHURY	PP, ASSAM
61	AB/2788/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	IRSHAD ALI Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM

ORDERS

Versus

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LEAVE NOTE OF ADVOCATES FOR 06/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MRS. B SARKAR	28-10-2024	To	10-11-2024
12)	MR. T ROY	28-10-2024	To	10-11-2024
13)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
14)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
15)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
16)	MD. A J ATIA	31-10-2024	To	08-11-2024
17)	MR. N ALAM	04-11-2024	To	20-11-2024
18)	MR A W AMAN	04-11-2024	To	08-11-2024
19)	MR. A LAL	04-11-2024	To	06-11-2024
20)	MR D K DAS	04-11-2024	To	08-11-2024
21)	MR. P P DAS	04-11-2024	To	15-11-2024
22)	MRS. B GOGOI	04-11-2024	To	08-11-2024
23)	MS M BORAH	04-11-2024	To	08-11-2024
24)	MR. B BARMAN	05-11-2024	To	15-11-2024
25)	MR. S C KEYAL	06-11-2024	To	07-11-2024
26)	MR. J P SHARMA	07-11-2024	To	18-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,6th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/577/2024	M/S SAIKHOWA SADIYA MEEN SAMABAI SAMITI LTD Versus YADAV PEGU AND ANR	MR. M DUTTA MS S DEV L DEKA	
2	Cont.Cas(C)/578/2024 B/O	MUNUSH DAIMARI @ MUNUSH KUMAR DAIMARI Versus BISWAJIT DAS,	MR. K BORUAH MR. P THAKURIA S MEDHI MS. P BORAH	
3	WP(C)/5632/2024	ASFIA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
4	WP(C)/5634/2024	ISHANT AGARWAL Versus THE STATE OF ASSAM AND 6 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM SC, WATER RESOURCE SC, REVENUE
5	WP(C)/5650/2024	SADIQUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
6	WP(C)/5652/2024	GULZAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
7	WP(C)/5653/2024	IMDADUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
8	WP(C)/5654/2024	M/S P.P. ENTERPRISES AND 3 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. K P MAHESWARI MS. M SHARMA MR. DIVYANSH RATHI	DY.S.G.I.
9	WP(C)/5655/2024	AMDADUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
10	WP(C)/5660/2024	MANTU NATH BORO Versus THE STATE OF ASSAM AND 2 ORS.	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	SC, P W D
11	WP(C)/5663/2024	KHALED AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
12	WP(C)/5670/2024	REAJUDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE

13	WP(C)/5672/2024	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
14	WP(C)/5674/2024	SAHA ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
15	WP(C)/5685/2024	DILIP LAL SRIVASTAV Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MR. T SK	GA, ASSAM

ORDER (IMPLEADMENT OF PARTY)

16	I.A.(Civil)/3271/2024 in WP(C)/467/2024	M/S C.S. ENTERPRISE Versus THE STATE OF ASSAM,	DR B P TODI DR ANKIT TODI MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
	WITH WP(C)/467/2024	M/S C.S. ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	DR B P TODI DR ANKIT TODI MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
17	I.A.(Civil)/3272/2024 in WP(C)/227/2024	M/S ANI ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	DR ANKIT TODI	SC, P AND R.D. GA, ASSAM
	WITH WP(C)/227/2024	M/S ANI ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	DR ANKIT TODI	SC, P AND R.D. GA, ASSAM
18	I.A.(Civil)/3273/2024 in WP(C)/465/2024	M/S PATGIRI TRADING Versus THE STATE OF ASSAM AND 6 ORS	DR B P TODI DR ANKIT TODI MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
	WITH WP(C)/465/2024	M/S PATGIRI TRADING Versus THE STATE OF ASSAM AND 4 ORS	DR B P TODI DR ANKIT TODI MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
19	I.A.(Civil)/3299/2024 in Cont.Cas(C)/758/2022	MANJU DAIMARI Versus ANURAG GOEL AND 2 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
	WITH Cont.Cas(C)/758/2022	MANJU DAIMARI Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
20	I.A.(Civil)/3302/2024 WITH OFFICE NOTE in Cont.Cas(C)/768/2022	BAKUL CHANDRA BRAHMA Versus ANURAG GOEL AND ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
	WITH Cont.Cas(C)/768/2022	BAKUL CHANDRA BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-2) MS. R B BORA (r-2) MR. S BORA (r-2)

ADMISSION

21	WP(C)/7525/2016 FIXED	M/S. BHAGAWAN MET PVT. LTD. and ANR. Versus THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS.	MR.O P BHATI MR.T C DAS MS.P SARMA MR.P K PODDAR MR.S KHAN	SC, APDCL MR. K. GOGOI, SR GA,ASSAM
22	WP(C)/7558/2016	THE BAGASA PLANTATIONS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.K KALITA MR.S CHOUDHURY	MR. N.C. DAS, SC, ATEPFO GA, ASSAM
23	WP(C)/5356/2021 FIXED	MADHUKAR KARWA Versus THE ELECTRICITY OMBUDSMAN AND 3 ORS	MR. B BARUAH MR S HUSSAIN	SC, APDCL
24	WP(C)/7999/2022 B/O	SUSHIL KR SAHA @ SHUSIL SAHA Versus THE STATE OF ASSAM AND 8 ORS	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN MS B TALUKDAR	SC, BTC SC, P H E SC, FINANCE
25	WP(C)/1358/2023 WITH OFFICE NOTE	M/S H K SAGAR REALTORS LLP AND ANR. Versus M/S ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. K N CHOUDHURY MR. D GOSWAMI MR N K KASHYAP	SC, APDCL MR SAURADEEP DEY

26	WITH WP(C)/749/2023	ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR. Versus THE ELECTRICITY OMBUDSMAN AND 3 ORS.	SC, APDCL MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. D GOSWAMI (r-2) MR SAURADEEP DEY (r-1)
27	WP(C)/4330/2023	DHANESH MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. A BORO MS D MAHANTA MS N NEWME	SC, IRRIGATION SC, FINANCE
28	WP(C)/5972/2023 FIXED	M/S SKY ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN MS. P DAS MS. R HUSSAIN	SC, BTC SC, WPT AND BC SC, FINANCE
29	WITH WP(C)/6223/2023	M/S NARZARY ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	MS. P DAS	SC, BTC SC, WPT AND BC SC, FINANCE
30	WP(C)/1349/2024 B/O	M/S INFOTECH SOLUTION AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. P BHOWMICK MR. D THAOSEN	MR. K P MAHESWARI(R-2) MR. K GOGOI DY.S.G.I. SC, SSA
31	WP(C)/2387/2024 FIXED	NIRANJAN MAHANTA AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. B D KONWAR SR. ADV. (r-5) MR. R KALITA (r-5) MR. S S ROY (r-1) MR H AGARWAL (r-5) MR J SINGH (r-5) MS M ZOMUANPUII (r-5) MS V V THANYU (r-5) DY.S.G.I. SC, I O C
32	WP(C)/3545/2024	JAMANUL WARIS TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
33	WP(C)/4089/2024 FIXED	M/S TANOR ENGINEERING AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR K J SAIKIA MS N BURAGOHAIN	SC, PWD
34	WITH WP(C)/4403/2024	M/S TANOR ENGINEERING AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA R K MAHANTA	SC, PWD
35	WP(C)/4430/2024 FIXED	M/S PRANJAL BP GOHAIN Versus THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. P J SAIKIA MR. L N DIHINGIA	MR S CHAKRABORTY (R-2 TO 5) DY.S.G.I.
	WITH I.A.(Civil)/3297/2024 in WP(C)/4430/2024	THE OIL AND NATURAL GAS CORPORATION LTD AND ORS Versus M/S PRANJAL BP GOHAIN	MR S CHAKRABORTY	MR. K N CHOUDHURY MR. L N DIHINGIA
ORDERS				
36	I.A.(Civil)/2897/2019 in WP(C)/4381/2019	AJANTA SINGPHO Versus THE UNION OF INDIA AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA	ASSTT.S.G.I.
	WITH WP(C)/4381/2019	AJANTA SINGPHO Versus THE UNION OF INDIA AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA	MR. K. GOGOI (C.G.C.) MR. S BORTHAKUR ASSTT.S.G.I.
37	Cont.Cas(C)/329/2022 FIXED	KAMAL SING BRAHMA Versus ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA	MR. D SAIKIA MR. S R RABHA (R-2) MR P NAYAK (R-2) MR. R K MUSHAHARY

38	Review.Pet./193/2024 IN Cont.Cas(C)/435/2021(D/O)	M/S ASSENT CHEMICALS LTD. Versus SHRI BISWAJIT DAS	MR. B PHUKAN	
39	WP(C)/4286/2024 B/O	SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR S SARMA MS. M SHARMA	SC, BTC SC, EXCISE DEPTT.
40	WP(C)/5109/2024 FIXED	NUMALIGARH REFINERY LIMITED Versus THE UNION OF INDIA AND ORS	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI	MR. S S ROY (R-1,2) DY.S.G.I.
41	WP(C)/5111/2024 FIXED	NUMALIGARH REFINERY LIMITED Versus THE UNION OF INDIA AND ORS	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI	MR. S S ROY (R-1,2) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 06/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MRS. B SARKAR	28-10-2024	To	10-11-2024
12)	MR. T ROY	28-10-2024	To	10-11-2024
13)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
14)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
15)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
16)	MD. A J ATIA	31-10-2024	To	08-11-2024
17)	MR. N ALAM	04-11-2024	To	20-11-2024
18)	MR A W AMAN	04-11-2024	To	08-11-2024
19)	MR. A LAL	04-11-2024	To	06-11-2024
20)	MR D K DAS	04-11-2024	To	08-11-2024
21)	MR. P P DAS	04-11-2024	To	15-11-2024
22)	MRS. B GOGOI	04-11-2024	To	08-11-2024
23)	MS M BORAH	04-11-2024	To	08-11-2024
24)	MR. B BARMAN	05-11-2024	To	15-11-2024
25)	MR. S C KEYAL	06-11-2024	To	07-11-2024
26)	MR. J P SHARMA	07-11-2024	To	18-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,6th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7061/2023	JAYANTA KUMAR BANIK Versus THE STATE OF ASSAM AND 6 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	SC, P AND R.D. GA, ASSAM
2	WP(C)/7259/2023	BASANTI BALA RAJBONGSHI Versus THE STATE OF ASSAM AND 7 ORS	MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM SC, AG SC, FINANCE
3	Cont.Cas(C)/530/2024	RINKU BORDOLOI AND 10 ORS. Versus MR. RAKESH KUMAR, IAS and Anr.	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MR. H A TALUKDAR MS. U NANDA	
4	Cont.Cas(C)/566/2024	GIAS UDDIN AHMED Versus PABITRA RAM KHAUND AND 2 ORS	MR J ABEDIN MR. A M AHMED B DAS	
5	Cont.Cas(C)/571/2024	MAMONI BORAH Versus PRADIP BORAH	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	
6	Cont.Cas(C)/572/2024	GUNAJAY CHAUDHURY Versus PRIYANKU BARUAH AND ANR	MR. S K DAS MR A I TALUKDAR	
7	Cont.Cas(C)/574/2024	BHODRA MOHAN HASNU Versus SMTI MOUCHUMI BARUA AND 2 ORS	MR D KALITA MR. D THAOSEN	
8	WP(C)/2180/2024 B/O	REBINA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR. N HOQUE MD. S HUDA MR. KHAIRUL ISLAM MD. ARIF	GA, ASSAM SC, NHM SC, HEALTH AND F W
9	WP(C)/2294/2024 FIXED	MOHAN KUMAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MS. D J BORAH MR. S CHETRY	GA, ASSAM
10	WP(C)/4524/2024 B/O	SUBRATA CHAKRABORTY Versus THE LAND PORTS AUTHORITY OF INDIA AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, AIIDC GA, ASSAM MR. R K D CHOUDHURY DY.S.G.I.
11	WP(C)/5238/2024	GOPAL DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR D S DEKA	SC, FOREST

12	WP(C)/5293/2024	NANDITA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS S DEV L DEKA	GA, ASSAM SC, FINANCE DEPTT. SC, F C I
13	WP(C)/5501/2024	BIJOY CHOWHAN @ BIJOY CHOUHAN Versus THE UNION OF INDIA AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER R DEB	MR. S S ROY (CGC) DY.S.G.I.
14	WP(C)/5588/2024	HIRENDRA PRASAD BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	GA, ASSAM SC, FINANCE DEPTT.
15	WP(C)/5635/2024	JYOTISHKA BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM SC, REVENUE
16	WP(C)/5638/2024	LACHIT BORAH @ LACHIT BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	SC, BTC SC, FOREST
17	WP(C)/5645/2024	MRIDU PABAN NATH Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, HEALTH
18	WP(C)/5651/2024	KRISHNA KARKI Versus THE STATE OF ASSAM AND 4 ORS.	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM SC, REVENUE
19	WP(C)/5661/2024	SIBENDRA BHUYAN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P K DAS MR. K D SARMA P R CHAKMA	GA, ASSAM
20	WP(C)/5666/2024	NILANJAL GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY MR M C KAKOTI	GA, ASSAM
21	WP(C)/5668/2024	MEHDI HASSAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, FOREST
22	WP(C)/5671/2024	AKHIRUZ ZAMAN AND 3 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. A M KHAN MR T T MONI MD. S ALI	DY.S.G.I.
23	WP(C)/5683/2024	PRADIP KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR H BETALA MR. K KASHYAP MS. J SAIKIA	GA, ASSAM
24	WP(C)/5684/2024	SWARUP PAUL Versus THE UNION OF INDIA AND 3 ORS	MR S BORTHAKUR MR. D GOGOI J RONGPEE	DY.S.G.I.
25	WP(C)/5688/2024	KALYAN CHUTIA Versus THE UNION OF INDIA AND 3 ORS	MR. R SARMA	DY.S.G.I.
ORDER NO STEPS				
26	WP(C)/1458/2023	KUMAR BIJAY SHANKAR (IRLA- 6270) Versus UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. S S ROY (C.G.C., R1- R5) DY.S.G.I.
27	WP(C)/2654/2023	ABDUL HAKIM AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR J ISLAM MR. A. HUSSAIN	GA, ASSAM
WITH				
28	WP(C)/4584/2019	DIPAK RUDRA PAUL AND 26 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR J ISLAM	GA, ASSAM
WITH				
29	WP(C)/1684/2023	BISWAJIT PAUL AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR J ISLAM MR. A. HUSSAIN	GA, ASSAM

ORDER (IMPLEADMENT OF PARTY)

30	I.A.(Civil)/3198/2024 in WP(C)/4413/2024	ISRAFIL ALAM Versus THE STATE OF ASSAM AND 7 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
	WITH WP(C)/4413/2024	ISRAFIL ALAM Versus THE STATE OF ASSAM AND 6 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
31	I.A.(Civil)/3274/2024 in Cont.Cas(C)/142/2020	MANGAL SINGH AND 13 ORS. Versus AJAY KUMAR BHALLA AND ORS	MS. S BORA MS. N CHAKRABORTY	
	WITH Cont.Cas(C)/142/2020	MANGAL SINGH AND 13 ORS. Versus AJAY KUMAR BHALLA AND ANR.	MS. S BORA MS. N CHAKRABORTY	
32	I.A.(Civil)/3303/2024 in Cont.Cas(C)/660/2023	KONIKA PAUL Versus JURI PHUKAN, IAS AND ANR	MR. L R MAZUMDER	
	WITH Cont.Cas(C)/660/2023	KONIKA PAUL Versus JURI PHUKAN, IAS	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	
ADMISSION				
33	WP(C)/5192/2022 FIXED	MRS. ALAKA BORO Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM SC, FINANCE
34	WP(C)/6608/2022 FIXED	SANTANU KUMAR DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
35	WP(C)/5832/2023 FIXED	REHANA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM	SC, AG (A AND E) GA, ASSAM MR. A R SIKDAR (R-7) MR. S I TALUKDAR (R-7) SC, FINANCE
36	WP(C)/874/2024 FIXED	KIRAN SAHARIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	SC, AG (A AND E) GA, ASSAM SC, HEALTH AND F W
37	WP(C)/1078/2024 FIXED	JATIN CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MS. P GARGO	SC, AG (A AND E) GA, ASSAM
38	WP(C)/1150/2024 B/O	BINOD KUMAR RAVA AND 25 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MR. W A SHEIKH	DY.S.G.I. SC, HEALTH
39	WP(C)/1909/2024 FIXED	DHANYA KR. MEDHI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, REVENUE
40	WP(C)/2019/2024	JOGESH GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	GA, ASSAM
41	WP(C)/2043/2024	PURUSUTTAM BHAGAWATI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	SC, APDCL
42	WP(C)/3278/2024	SANJAY KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, WATER RESOURCE
	WITH WP(C)/3583/2024	SANJAY KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, WATER RESOURCE
44	WP(C)/4261/2024	JALAL UDDIN AND 15 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MS N MAHANTA N GAUTAM	GA, ASSAM DY.S.G.I.

45	WITH WP(C)/1256/2024	JALAL UDDIN AND 17 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. A D CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM DY.S.G.I.
46	WP(C)/4668/2024 FIXED	SUKANYA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM
47	WP(C)/4688/2024 FIXED	USHA DEKA BORO Versus THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	SC, BTC SC, HEALTH
48	WP(C)/4853/2024 FIXED	NIT WORKERS UNION AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. M J BARUAH MR. A. ALI	MR. S P CHOUDHURY DY.S.G.I. SC, NIT
49	WP(C)/5126/2024 FIXED	BIMALA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR C GOSWAMI	SC, P AND R.D.
50	WP(C)/5151/2024 FIXED	SHASHINDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, AG SC, FINANCE
51	WITH WP(C)/1907/2024	SHASHINDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 5 ORS	MR. I CHOWDHURY SR ADV MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, AG SC, FINANCE
52	WITH WP(C)/3008/2024	SHASHINDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, AG SC, FINANCE
ORDERS				
53	WP(C)/3219/2023	SAMELA BASUMATARY Versus THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I.
54	I.A.(Civil)/2912/2024 FIXED in WP(C)/6682/2022 WITH WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM
	WITH I.A.(Civil)/1669/2023 in WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. V A CHOWDHURY	GA, ASSAM
	WITH I.A.(Civil)/1669/2023 in WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM
HEARING				
55	WP(C)/1307/2015 PART-HEARD, FIXED	MASTER PRAGYAN BAISHYA Versus THE STATE OF ASSAM AND 7 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.P MAHANTA MS.R BORAH	MR.B D DAS MR.J I BORBHUIYA MR.S GOGOI(R-8) SC, APDCL SC, K A A C SC, P H E MS. D D BARMAN (ADDL. SR. GA, R-9)

Versus
THE UNION OF INDIA AND 6 ORS.

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LEAVE NOTE OF ADVOCATES FOR 06/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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19)	MR. A LAL	04-11-2024	To	06-11-2024
20)	MR D K DAS	04-11-2024	To	08-11-2024
21)	MR. P P DAS	04-11-2024	To	15-11-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,6th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6761/2018 WITH LCR	HASEN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/7749/2018 WITH LCR	DULAL RAY Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/8131/2018 FIXED, WITH LCR	SATYA BAN DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MS. A KAUSHAR	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, ELECTION COMMISSION. MRS A VERMA SC, F.T
4	WP(C)/8912/2019 FIXED, WITH LCR	SOLEMAN ALI Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC (R5) SC, ELECTION COMMISSION. (R2) SC, F.T (R3,4,6TO10)
	WITH I.A.(Civil)/2673/2024 in WP(C)/8912/2019	SOLEMAN ALI Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC (R5) DY.S.G.I. SC, F.T (R3,4,6TO10) SC, ELECTION COMMISSION. (R2)
5	WP(C)/5505/2020 B/O, WITH LCR	SUBAN ALI Versus THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/2618/2021	SAMIR PAUL Versus THE UNION OF INDIA AND 6 ORS	MR. B P SINHA S R DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

7	WP(C)/2733/2021	MD. HOBIBUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/3425/2024 FIXED, WITH LCR	MD. SAHABUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH			
9	WP(C)/3424/2024	MUSST HAMIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. B P BORAH MR P J DUTTA MR. A KHANDAKAR	GA, ASSAM DY.S.G.I. SC, ECI
10	WP(C)/3777/2024	JAYA NANDI Versus THE UNION OF INDIA AND 6 ORS	MR. R C DAS MR S C DAS MR S HUSSAIN A JUBARIA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/3934/2024 B/O	JAHAN UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/4803/2024 B/O, WITH LCR	ABDUL RAZZAK Versus THE UNION OF INDIA AND 5 ORS	MS. K L R YANTHAN MR. F A HASSAN MS. U NANDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/4854/2024 B/O, WITH LCR	HAZERA KHATUN @ HAZARA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR S HUSSAIN MR. S HANDIQUE	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/4856/2024 FIXED	MARIAM BEWAH @ MARIYAM KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MR A HAQUE MS A HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/4858/2024 FIXED	MONJUR ISLAM @ MONJUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/5379/2024 B/O	HUSSAIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
17	WP(C)/5639/2024	SAHID ALI @ SHWAHID ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS S DEV	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
18	WP(C)/5640/2024	SIRAJUL HOQUE @ CHIRAJUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
19	WP(C)/5642/2024	SUKURJAN BIBI @ SUKURBHAN BIBI Versus THE UNION OF INDIA AND 5 ORS	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
20	WP(C)/5643/2024	ABDUL MONNAF @ MONNAF ALI Versus THE UNION OF INDIA AND 6 ORS	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
21	WP(C)/5644/2024	NASIRA BIBI @ NASHERA BIBI Versus THE UNION OF INDIA AND 5 ORS	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
22	WP(C)/5646/2024	SAMIRAN NESSA @ SAMIRAN NESHA @ SAMIRAN Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
23	WP(C)/5648/2024	MD. SHAHER ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

24	WP(C)/5649/2024	MONOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
25	WP(C)/5659/2024	SAIDUL ISLAM @ SAIDUL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN M.A. ISLAM MR H A RASHID	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
26	WP(C)/5681/2024	MD. KADIR ALI @ KADDIR ALI Versus THE UNION OF INDIA AND 3 ORS	MR. U DUTTA MR. B. KUMAR B DUTTA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
27	WP(C)/5682/2024	JAHIDUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR N AHMED MR. S I TALUKDAR MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
28	WP(C)/5756/2018 WITH LCR	SULEMA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. P SHARMAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/7440/2018 WITH LCR	AMZAD TALUKDAR @ AMZAD ALI Versus THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/7444/2018 WITH LCR	JAYNAL ABDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. M AHMED MR. A HUSSAIN MRS M DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
31	WP(C)/2395/2020 B/O, WITH LCR	JAHIRA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
32	WP(C)/5461/2020 WITH LCR	MUSSTT. ANOWARA BEGUM Versus THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
33	WP(C)/1488/2021 WITH LCR	NAZIM UDDIN @ NAZI Versus THE UNION OF INDIA AND 4 ORS	MR. S S S RAHMAN MR. S B RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
34	WP(C)/1570/2021 WITH LCR	MD. JASIMUDDIN AHMED Versus THE UNION OF INDIA AND 6 ORS	MR. P J SAIKIA MS D DUTTA MR. R S CHOUHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
35	WP(C)/1577/2021 WITH LCR	GIYANANDA DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A KHANIKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
36	W.P.(CrI.)/1/2023	SMT. NENGVAH KHONGSAI AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR S DUTTA MR P KATAKI MS. S. MOCHAHARI MR. S DUTTA	GA, ASSAM MR. U K GOSWAMI DY.S.G.I.
37	WP(C)/1348/2023	JOYGAN BIBI Versus THE STATE OF ASSAM AND 6 ORS	MR. N DEKA (AMICUS CURIAE)	GA, ASSAM

ORDERS

38	Review.Pet./127/2019 IN WP(C)/7493/2018 (D/O)	MOSLIM ALI @ MUSLIM UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ECI
39	Review.Pet./97/2021 IN WP(C)/2833/2019 (D/O)	MD. SAJIRA MIYA @ MD. GAJIRA MIYA Versus THE UNION OF INDIA AND 5 ORS.	MD. A MATLIB MR. R DHAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
40	Review.Pet./100/2021 IN WP(C)/6367/2017 (D/O), WITH LCR	ASHIR UDDIN @ ASUR UDDIN MIAH Versus UNION OF INDIA AND 3 ORS	MR Z HUSSAIN MS. D GHOSH MR A W AMAN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN MS. F H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
41	W.P.(Cri.)/6/2022 FIXED, WITH LCR	KADBHANU AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MS R OJAH (R6)
	WITH W.P.(Cri.)/1/2022	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 14 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN MR S ISLAM	GA, ASSAM MR. R ALI (r-8 to 15) MR. A GOYAL (R-7) MR. A CHOUDHURY (R-7) MS R OJAH (R-7) H A AHMED (r-8 to 15) MR A S SK (r-8 to 15)
43	W.P.(Cri.)/28/2022	AMARDEEP SINGH @ SINGH AMARDEEP Versus MRS. SURINDER KAUR AND 4 ORS.	MR. A CHAMUAH MR. A BHATTACHARYYA	GA, ASSAM MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS
44	I.A.(Civil)/2234/2024 B/O, WITH LCR in WP(C)/2937/2018	RABINDRA CH. SHILL @ RABINDRA CH. SHEEL Versus THE UNION OF INDIA AND 5 ORS	MR. A GOGOI MR. M BARUAH	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH WP(C)/2937/2018	RABINDRA CH. SHILL @ RABINDRA CH. SHEEL Versus THE UNION OF INDIA AND 5 ORS.	MR. A GOGOI MR. M BARUAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
45	I.A.(Civil)/3143/2024 B/O in WP(C)/4799/2024	MANOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/4799/2024	MANOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
46	I.A.(Civil)/3330/2024 FIXED, WITH LCR in WP(C)/1151/2023	RAIJAN BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN	GA, ASSAM MR. S DUTTA DY.S.G.I. SC, F.T SC, ECI

	WITH WP(C)/1151/2023	RAIJAN BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN MS S RAJBONGSHI MR M K DAS	GA, ASSAM MR. S DUTTA DY.S.G.I. SC, ECI SC, F.T
HEARING				
47	WA/356/2023 FIXED	LAL BIAKTHANGI RALTE AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS. E	MRS. R DEVI	GA, ASSAM SC, AG SC, DIMA HASAO SC, FINANCE
48	WITH WP(C)/1383/2022	MD. FARIZ UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, EDU SC, FINANCE
49	WITH WP(C)/1789/2022	KHALILUR RAHMAN DEWAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
50	WITH WP(C)/1837/2022	MOMTAZ BEGUM LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
51	WITH WA/156/2023	DIPIKA TALUKDAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, AG SC, FINANCE
52	WITH WA/171/2023	KHIREN MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
53	WITH WA/175/2023	PRANJAL PEGU AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. U K NAIR MRS. K DEVI MRS. K DEVI MS S A KHALIFA MS S A KHALIFA N GAUTAM	SC, SEC. EDU. SC, FINANCE
54	WITH WA/176/2023	MAHANANDA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
55	WITH WA/177/2023	MANIK CHANDRA KULI AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
56	WITH WA/180/2023	BHOGIRAM KUMAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
57	WITH WA/181/2023	ABUL HASHIM Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
58	WITH WA/184/2023	KANAK CHANDRA DEKA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
59	WITH WA/185/2023	BHADRA KANTA BORAH AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE

60	WITH WA/187/2023	ABDUS SATTAR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
61	WITH WA/200/2023	SALIMA KHATUN BARBHUIYA AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
62	WITH WA/209/2023	GIREN CHANDRA BISWAS AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, AG SC, SEC. EDU. SC, FINANCE
63	WITH WA/231/2023	KARTIK SAHU AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS D DUTTA B BISWAS	SC, ELEM. EDU SC, FINANCE
64	WITH WA/381/2023	NURJAMAN HAQUE @ NURZAMAN HAQUE Versus THE STATE OF ASSAM AND 4 ORS. E	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU SC, AG

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LEAVE NOTE OF ADVOCATES FOR 06/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MRS. B SARKAR	28-10-2024	To	10-11-2024
12)	MR. T ROY	28-10-2024	To	10-11-2024
13)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
14)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
15)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
16)	MD. A J ATIA	31-10-2024	To	08-11-2024
17)	MR. N ALAM	04-11-2024	To	20-11-2024
18)	MR A W AMAN	04-11-2024	To	08-11-2024
19)	MR. A LAL	04-11-2024	To	06-11-2024
20)	MR D K DAS	04-11-2024	To	08-11-2024
21)	MR. P P DAS	04-11-2024	To	15-11-2024
22)	MRS. B GOGOI	04-11-2024	To	08-11-2024
23)	MS M BORAH	04-11-2024	To	08-11-2024
24)	MR. B BARMAN	05-11-2024	To	15-11-2024
25)	MR. S C KEYAL	06-11-2024	To	07-11-2024
26)	MR. J P SHARMA	07-11-2024	To	18-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,6th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/2772/2022	MONIRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. A A R KARIM MR. A DEB	SC, P AND R.D. GA, ASSAM
ADMISSION				
2	WP(C)/7035/2015	BHAGIRAT PATOWARY Versus THE STATE OF ASSAM AND ANR.	MR.S C BISWAS MS.J BORAH MR. S BISWAS MDE AHMED	GA, ASSAM(R1 &2)
3	WP(C)/4591/2016	SUREN TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	GA, ASSAM MR.H SARMA(R-7) MR.Y S MANNAN(R-7) MR.A D CHOUDHURY(R-7) MS.M BHATTACHARYYA(R-7) MS.S GOHAINR-7 SC, G M D A
4	WITH WP(C)/7852/2018	PRAFULLA DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	GA, ASSAM MR D CHOUDHURY (R6) MR. P S DEKA (SC, REVENUE DEPARTMENT) MR. M CHOUDHURY (R6) MR. T ALI (R6)
5	WP(C)/1428/2017 FIXED	NAYAN JYOTI DAS Versus THE UNION OF INDIA and 5 ORS.	MR.S DASGUPTA MS.M BORAH MR.M K SHARMA	MR.M R CHOUDHURY(R-6) MR.A K SARKAR MR.I H SAIKIA(R-6) MR.K KALITA(R-6) MS.R BARUAH MS.S KANUNGOE(R-6) MS.M CHATTERJEE MS.N R RABHA MRS.U CHAKRABORTY MS.M ACHARYYA SC, RAILWAY(R1-5)
6	WP(C)/2763/2018	PRABAL DASGUPTA AND 170 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR A M MAZUMDAR MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	DR. B AHMED SC, IRRIGATION

7	WP(C)/4676/2018	DEEPAK KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. B C DAS MR. U DUTTA MR D KALITA	DR. B AHMED SC, IRRIGATION
	WITH			
8	WP(C)/4651/2018	BHUPEN PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. B C DAS MR. U DUTTA	SC, IRRIGATION
9	WP(C)/1630/2020	RATNESWAR BORA Versus THE STATE OF ASSAM AND 3 ORS.	MISS. M DAS MR. P SAIKIA	GA, ASSAM SC, REVENUE
10	WP(C)/191/2021	MD. OMAR FARUQUE Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR E AHMED MR. R A CHOUDHURY	GA, ASSAM MR. N J GOGOI (SC, ASAMB) SC, AGRICULTURE MARKETING BOARD. SC, IRRIGATION
11	WP(C)/342/2021	MD. AZIR UDDIN Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR S A SIKDER	SC, HEALTH
12	WP(C)/370/2021	DR. SUBHADIP BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR. P N SHARMA	SC, HEALTH
13	WP(C)/456/2021 WITH PHOTOCOPY OF RECORDS	RAMENDRA NATH DAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G UZIR MR. S M BARUAH MR. M SAIKIA (P-1,4) MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
14	WP(C)/463/2021	RATHINDRA DAS AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR D DEKA	SC, PNRD SC, FINANCE
15	WP(C)/497/2021	GAURI SANKAR BORA AND 5 ORS Versus RAJIV GANDHI INSTITUTE OF PETROLEUM TECHNOLOGY AND 6 ORS	MR S BORTHAKUR MR R SENSUA MR S DAS MR. D GOGOI MR D BORAH	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM
	WITH I.A.(Civil)/949/2021 in WP(C)/497/2021	GAURI SANKAR BORA AND 5 ORS. Versus RAJIV GANDHI INSTITUTE OF PETROLEUM TECHNOLOGY AND 6 ORS.	MR S BORTHAKUR MR S DAS MR D BORAH	
16	WP(C)/1125/2021	BISHAL JYOTI NEOG Versus THE STATE OF ASSAM AND 4 ORS	MR. M K SHARMA MR H DAS MR. R MEDHI	SC, AAU
17	WP(C)/1131/2021	BIKRAM MALI Versus THE STATE OF ASSAM AND 4 ORS	MR. P P MEDHI MR. S A CHOUDHURY	SC, P H E SR. GA, ASSAM
18	WP(C)/1170/2021	SHANKAR KUMAR PATHAK AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	SC, WATER RESOURCE SC, FINANCE
19	WP(C)/2536/2021	KING SANGMA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, AG SC, FINANCE SC, IRRIGATION
20	WP(C)/2581/2021	ASKAR ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMAH	SC, FOREST
21	WP(C)/2773/2021	DR. JYOTI KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M NATH MR A D CHOUDHURY MR. A BHATTACHARJEE MR. T CHAKRABORTY MR. D CHOUDHURY MR. D J KAPIL	SC, HEALTH
22	WP(C)/3347/2021	FERJINA PARBIN JALIL Versus THE STATE OF ASSAM AND 2 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, AG (A AND E) GA, ASSAM

23	WP(C)/3356/2021	CT/SAFAI KARAMCHARI RAJ KUMAR CHAUHAN Versus THE UNION OF INDIA AND 7 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MRS. R BORAH (r-6,7,8) MR. S S ROY ASSTT.S.G.I.
24	WP(C)/4716/2021	BIJOY KUMAR SINGH Versus THE UNION OF INDIA AND 4 ORS	MR B K MISHRA MR. S ISLAM MR A HAWARI	MR. S C BISWAS (r-4,5) MR. B K DAS (1,2,3,4,5) MS A BORAH (r-4,5) SC, NF RLY
25	WP(C)/4806/2021	ADITI BARMAN Versus THE ASSAM STATE HOUSING BORAD AND 2 ORS.	MR. Y S MANNAN MS N DEKARAJA	MR C GOSWAMI (R-1,2) MR. R GOSWAMI
26	WP(C)/5055/2021	08013011 CT(GD) SANJIT BASUMATARY Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR D BANIA MR. F A HASSAN MR. P S BISWAS	MR. B DEKA ASSTT.S.G.I.
27	WP(C)/5403/2021	BISWAJIT DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR MINTU SAIKIA	SC, PNRD
28	WP(C)/5409/2021	EX-CONST. 516 BIDYUT HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA	GA, ASSAM
29	WP(C)/5511/2021	SAHIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, PNRD
30	WP(C)/5740/2021	BHABEN CHANDRA KOCH Versus THE STATE OF ASSAM AND 3 ORS	MR. A C SARMA MR. P MEDHI MS. B CHOUDHURY (AMICUS CURIAE) MR. G C BORAH	SC, PWD
31	WP(C)/4849/2022 FIXED	HEMANTA CHANGMAI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S CHETIA MR. J P MORE	MR. T J MAHANTA - S.C for Resp. No.5 (Sivsagar Municipal Board) GA, ASSAM
32	WP(C)/1545/2023	SUBHASH DEBNATH AND 118 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	SC, NHM SC, HEALTH
33	WITH WP(C)/5476/2018	PRADIP KR. SARKAR AND 96 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. P S DEKA MR. B J TALUKDAR MR. P TALUKDAR MS A BEGUM MR. D J DAS N GAUTAM MR. D K BHAGAWATI	MR H GUPTA (CGC, R3 & R4) SC, HEALTH AND F W ASSTT.S.G.I. SC, NRHM
34	WP(C)/5218/2023	SHAHJAHAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MR. M R Z CHOUDHURY(R- 4) A TALUKDAR (R-5) MS A SIDDIKA(R-4) MR A MOHAMMAD (R-5) SC, P H E
35	WP(C)/5246/2023 B/O	SMT. RUNU HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR MS. N D SARMA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM MR S P DAS
36	WP(C)/5891/2023 FIXED	DR. ARUN KUMAR MAHANTA Versus THE STATE OF ASSAM AND 11 ORS.	MR P KATAKI MR S P DAS MR A ALAM MS C BORA	GA, ASSAM SC, APSC SC, APSC SC, HEALTH
37	WP(C)/40/2024	APURBA SAIKIA AND 393 ORS Versus THE UNION OF INDIA AND 4 ORS.	MR B SINHA MR. A NATH MR. N BORO MR. S UPADHAY	MR. S. HASSAN (SC, AG) MR. B CHAKRAVARTY MR. S K MEDHI (r-1) DY.S.G.I.
38	WP(C)/47/2024	ATUL BORA Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B

39	WP(C)/145/2024	ABDUL JALIL AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. A AHMED U U KHAN MR A AHMED	SC, PWD SC, FINANCE
40	WP(C)/273/2024	NAKUL CHANDRA DEKA Versus ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 4 ORS	MR A DASGUPTA MS B DAS MR J K SHARMA	SC, KHADI AND VILLAGE INDUSTRIES BOARD SC, FINANCE DEPTT.
41	WP(C)/309/2024	SMT. KAMALA UPADHAYA Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA MR N ALI	DY.S.G.I.
42	WP(C)/441/2024	MINEL BASUMATARY AND 152 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, ENVIRONMENT AND FOREST DEPARTMENT AND 13 ORS	MR. A R SIKDAR J U AHMED MR S A REEYAZ	SC, BTC SC, FOREST SC, FINANCE
43	WP(C)/448/2024	BHAGYA DHAR SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	GA, ASSAM SC, A.H and V. DEPT.
44	WP(C)/1113/2024	TARKA BAHADUR CHETRI @ TARKABAHADUR CHETRY AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MS F INTAZ MS C MEDHI MR. W A SHEIKH	SC, INDUSTRIES AND COMMERCE SC, ASIDC SC, FINANCE
45	WP(C)/1220/2024	TARA BASUMATARY AND 201 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 13 ORS	MR. A R SIKDAR J U AHMED MR. S I TALUKDAR MR S A REEYAZ	SC, BTC SC, FOREST SC, FINANCE
46	WP(C)/1241/2024	DHURBAJIT CHOUDHURY Versus THE DIBRUGARH UNIVERSITY AND 3 ORS	MR. S K TALUKDAR MR. M I HUSSAIN	SC, DIB. UNIVERSITY
47	WP(C)/1417/2024	SHAHADAT HUSSAIN MOLLAH Versus THE STATE OF ASSAM AND 7 ORS	MR M H AHMED I AMIN MR. O ULLAH	GA, ASSAM
	WITH			
48	WP(C)/7346/2023	SHAHADAT HUSSAIN MOLLAH Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED I AMIN MS K PAME T PABIN MS. N SULTANA	GA, ASSAM
49	WP(C)/1730/2024	PREM KUMAR SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY MR K BISWAKARMA	GA, ASSAM
	WITH			
	I.A.(Civil)/2720/2024 in WP(C)/1730/2024	PREM KUMAR SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY	GA, ASSAM
50	WP(C)/1961/2024	JUGAL BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, HEALTH
51	WP(C)/4583/2024	SATYENDRA NATH KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MS P SARMA	GA, ASSAM MR S P DAS SC, FINANCE
		ORDERS		
52	WP(C)/2166/2020	NO. G /5018840X EX RFN/GD DURGA BAHADUR PRADHAN Versus THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR	MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
53	WP(C)/5693/2023	PRANAB DEKA Versus THE STATE OF ASSAM AND 61 ORS	MR. S BANIK	SC, P H E

54 [I.A.\(Civil\)/3321/2024](#)
B/O
in WP(C)/2521/2024

MD. ABDUL LATIF
Versus
FOOD CORPORATION OF INDIA (FCI) AND B U LASKAR
4 ORS

MS. M KUMARI
MR D NANDI
SC, F C I

WITH
[WP\(C\)/2521/2024](#)

MD. ABDUL LATIF
Versus
FOOD CORPORATION OF INDIA (FCI) AND B U LASKAR
3 ORS

MS. M KUMARI
MR D NANDI
SC, F C I

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LEAVE NOTE OF ADVOCATES FOR 06/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
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10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
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12)	MR. T ROY	28-10-2024	To	10-11-2024
13)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
14)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
15)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
16)	MD. A J ATIA	31-10-2024	To	08-11-2024
17)	MR. N ALAM	04-11-2024	To	20-11-2024
18)	MR A W AMAN	04-11-2024	To	08-11-2024
19)	MR. A LAL	04-11-2024	To	06-11-2024
20)	MR D K DAS	04-11-2024	To	08-11-2024
21)	MR. P P DAS	04-11-2024	To	15-11-2024
22)	MRS. B GOGOI	04-11-2024	To	08-11-2024
23)	MS M BORAH	04-11-2024	To	08-11-2024
24)	MR. B BARMAN	05-11-2024	To	15-11-2024
25)	MR. S C KEYAL	06-11-2024	To	07-11-2024
26)	MR. J P SHARMA	07-11-2024	To	18-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,6th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./360/2024	RANJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/1030/2024 in Crl.A./360/2024	RANJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
2	Crl.A./362/2024	RITU BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. B KONWAR MS D DUTTA	PP, ASSAM
	WITH I.A.(Crl.)/1040/2024 in Crl.A./362/2024	RITU BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. B KONWAR MS D DUTTA	PP, ASSAM
ORDERS				
3	Crl.A./44/2022 WITH OFFICE NOTE , LCR - 4 (FOUR) FILES, P.B. - 2	JAGABANDHU RAY @ DINABANDHU RAY Versus THE STATE OF ASSAM AND ANR.	MS. L DEVI	PP, ASSAM
	WITH I.A.(Crl.)/176/2023 in Crl.A./44/2022	JAGABANDHU RAY @ DINABANDHU RAY Versus THE STATE OF ASSAM AND ANR	MS. L DEVI	PP, ASSAM
4	CRL.A(J)/119/2022 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES	PHUNU HASDA Versus THE STATE OF ASSAM AND ANR.	MR. B SHARMA	PP, ASSAM
5	Crl.A./265/2022 WITH OFFICE NOTE, LCR - 3 (THREE) FILES	HAREKRISHNA THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR H DAS MR. M KALITA	PP, ASSAM
6	I.A.(Crl.)/610/2022 WITH LCR - 3 (THREE) FILES, P.B. - 2, FIXED in Crl.A./251/2022	SHANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. A S TAPADER MR M AHMED	MR. R J DAS(AMICUS CURIAE) PP, ASSAM

	WITH Crl.A./251/2022	SHANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R ALI MR G U AHMED MR. A AHMED MR. A AHMED MR. A S TAPADER MR M AHMED	MR. R J DAS(AMICUS CURIAE) PP, ASSAM
7	CRL.A(J)/68/2023 2 Y 4 M 29 D :WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B., - 2	BIJAY DAS Versus THE STATE OF ASSAM AND ANR.	MS S SARMA HAZARIKA, LEGAL AID COUNSEL	PP, ASSAM
8	CRL.A(J)/107/2023 1 Y 10 M 26 D :WITH OFFICE NOTE, LCR - 6 (SIX) FILES, P.B. - 2	SANJAY MURA Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
9	CRL.A(J)/123/2023 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2	ABDUL KADER Versus THE STATE OF ASSAM	MR. K P PATHAK(AMICUS CURIAE)	PP, ASSAM
10	Crl.A./149/2023 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	HASANUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED	MR. B HALDAR ((R-2) PP, ASSAM
11	Crl.A./262/2023 1 Y 5 M 10 D :WITH OFFICE NOTE, LCR - 6 (SIX) FILES, P.B. - 2	JONALI KALITA Versus THE STATE OF ASSAM AND ANR.	MR B KAKATI	PP, ASSAM
	WITH I.A.(Crl.)/622/2023 in Crl.A./262/2023	JONALI KALITA Versus THE STATE OF ASSAM AND ANR.	MR B KAKATI	PP, ASSAM
12	Crl.A./432/2023 WITH OFFICE NOTE, LCR - 3 (THREE) FILES	GOBINDA BISWAS Versus THE STATE OF ASSAM AND ANR. A	MR. B BARUAH MRS. S D DEKA MR U RONGPI	PP, ASSAM
13	Crl.A./121/2024 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	MD. AJAD ALI @ AZAD ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MD H R AHMED MR J I MONDAL MR J ISLAM MR A N IQBAL	PP, ASSAM
	WITH I.A.(Crl.)/843/2024 in Crl.A./121/2024	MD. AJAD ALI @ AZAD ALI AND ANR. Versus THE STATE OF ASSAM AND ANR	MD H R AHMED MR J I MONDAL MR J ISLAM MR A N IQBAL	PP, ASSAM
14	WITH Crl.A./74/2024	SOHIDUL HOQUE @ MD. SAHIDUL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. S SULTANA	PP, ASSAM
	WITH I.A.(Crl.)/257/2024 in Crl.A./74/2024	SOHIDUL HOQUE @ MD. SAHIDUL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. S SULTANA	PP, ASSAM
15	Crl.A./140/2024 WITH LCR - 6 (SIX) FILES	BICKY GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. P BORDOLOI MR K J SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/439/2024 in Crl.A./140/2024	BICKY GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. P BORDOLOI MR K J SAIKIA	PP, ASSAM
16	Crl.A./214/2024 WITH OFFICE NOTE, LCR - 6 (SIX) FILES, P.B. - 2	ABDUL AZIZ AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
17	Crl.A./259/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES	RANJAN DEKA Versus THE STATE OF ASSAM AND ANR.	MR. S SARKAR MR B M DEKA MR K THAKUR MR D MEDHI	PP, ASSAM

	WITH I.A.(CrI.)/761/2024 in CrI.A./259/2024	RANJAN DEKA Versus THE STATE OF ASSAM AND ANR.	MR. S SARKAR MR B M DEKA MR K THAKUR MR D MEDHI	PP, ASSAM
18	I.A.(CrI.)/788/2024 WITH OFFICE NOTE in CrI.A./6789/2024	MUKIBUL HUSSAIN @ MAKIBUL HUSSAIN Versus THE NATIONAL INVESTIGATION AGENCY AND ANR	MR. R ALI MR H A AHMED	SC. NIA
	WITH CrI.A./6789/2024 (Filing Number)	MUKIBUL HUSSAIN @ MAKIBUL HUSSAIN Versus THE NATIONAL INVESTIGATION AGENCY AND ANR G	MR H A AHMED	
19	I.A.(Civil)/2662/2024 WITH OFFICE NOTE AND LCR, B/O in WP(C)/3861/2023	MAHAMMAD ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH WP(C)/3861/2023	MAHAMMAD ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MS. D GHOSH MS N DEKA MR. S I TALUKDAR MS H BETALA MS M SARMA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
HEARING				
20	Death Sentence Ref./4/2019 WITH LCR - 7 (SEVEN) FILES + 6 (SIX) FILES = 13 (THIRTEEN) FILES, P.B. - 4	THE STATE OF ASSAM Versus SRI BIKASH DAS	PP, ASSAM	MR. A M BORA(AMICUS CURIAE) MR. A DHAR(AMICUS CURIAE)
	WITH CRL.A(J)/92/2019 <u>5 Y 5 M 2 D</u> :	BIKASH DAS Versus THE STATE OF ASSAM	MR. ARUNANGSHU DHAR, AMICUS CURIAE	PP, ASSAM
	WITH CRL.A(J)/114/2019	BIKASH DAS Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
23	Mat.App./7/2022 WITH LCR , FIXED	XXXXXXX Versus XXXXXXX	MR G N SAHEWALLA	MR. B C DAS
24	CRL.A(J)/56/2022 <u>2 Y 8 M 13 D</u> :WITH LCR - 5 (FIVE) FILES, P.B. - 2	KRISHNA MALO DAS Versus THE STATE OF ASSAM	MS. T BEGUM, AMICUS CURIAE	PP, ASSAM
25	CRL.A(J)/84/2022 <u>2 Y 4 M 4 D</u> :WITH LCR - 3 (THREE) FILES, P.B. - 2	MD. ANAM UDDIN Versus THE STATE OF ASSAM AND ANR	MS. S BARPUJARI (Amicus Curiae)	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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9)	MR H MAURYA	21-10-2024	To	20-11-2024
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13)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
14)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
15)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
16)	MD. A J ATIA	31-10-2024	To	08-11-2024
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18)	MR A W AMAN	04-11-2024	To	08-11-2024
19)	MR. A LAL	04-11-2024	To	06-11-2024
20)	MR D K DAS	04-11-2024	To	08-11-2024
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22)	MRS. B GOGOI	04-11-2024	To	08-11-2024
23)	MS M BORAH	04-11-2024	To	08-11-2024
24)	MR. B BARMAN	05-11-2024	To	15-11-2024
25)	MR. S C KEYAL	06-11-2024	To	07-11-2024
26)	MR. J P SHARMA	07-11-2024	To	18-11-2024



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[For Wednesday,6th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/562/2024	AFTAB UDDIN MAZUMDER Versus MR LEYAQAT ALI AAFAQUI,	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	
2	Cont.Cas(C)/563/2024	SMTI MANIKHA BORUAH BURAGOHIN @ MANIKHA BORUAH GOHAIN Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	
3	Cont.Cas(C)/570/2024	SMTI MANJU DAS Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	
4	Cont.Cas(C)/573/2024	AMBARISH DAS AND 3 ORS. Versus MEGHA NIDHI DAHAL AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR. A K AZAD	
5	WP(C)/1293/2024	LAKHIMPUR DISTRICT SECTION DIVISIONAL N F RAILWAY FREIGHT TRUCK UNION HARMOTI JUNCTION Versus THE UNION OF INDIA AND 10 ORS	MR D SAIKIA MR. B K DAS MR. D BANIA	GA, ASSAM MR. D J DAS (R-1 to 4) DY.S.G.I.
6	WP(C)/5255/2024	DIGANTA KUMAR DAS Versus THE UNION OF INDIA AND 6 ORS	MR. S NATH MR P K KALITA	GA, ASSAM DY.S.G.I. SC, REVENUE
7	WP(C)/5331/2024	PRANJAL DUTTA AND ANR Versus SECRETARY DISPUR ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
8	WP(C)/5432/2024	RAFIKUL ALI AND 44 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS	GA, ASSAM SC, REVENUE
9	WP(C)/5538/2024 FIXED	M/S MARJINA BIBI Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
10	WP(C)/5539/2024 FIXED	M/S REZAUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
11	WP(C)/5540/2024 FIXED	SWAPAN KANTI CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, P AND R.D. GA, ASSAM DY.S.G.I.

12	WP(C)/5578/2024 FIXED	SHAHAJAMAL SK AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM MS A KHATUN	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
13	WP(C)/5624/2024 B/O	MINU DEVI AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S K SINGH MR. A GANGULY MR B PUSHILAL MR. A DHANUKA	SC, HIGHER EDU GA, ASSAM SC, REVENUE
14	WP(C)/5626/2024 B/O	BISWA BHARATI NATH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K SINGH MR. A GANGULY MR B PUSHILAL MR. A DHANUKA	SC, HIGHER EDU GA, ASSAM SC, REVENUE
15	WP(C)/5627/2024	KAMAL CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. R B SAH MR G KAKOTI MR. P THAKURIA	SC, CO OP GA, ASSAM
16	WP(C)/5630/2024	REJIA BIBI Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, BTC SC, REVENUE
17	WP(C)/5641/2024	OCHAMAN ALI Versus THE UNION OF INDIA AND 7 ORS	MD. I HUSSAIN	GA, ASSAM DY.S.G.I. SC, NHIDC
18	WP(C)/5656/2024	SULTANA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN	GA, ASSAM SC, REVENUE SC, FINANCE
19	WP(C)/5664/2024	DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
20	WP(C)/5669/2024	CHAIFUL ISLAM AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N HOQUE MD. S HUDA MR. Md. ARIF MR. KHAIRUL ISLAM	SC, P AND R.D. GA, ASSAM
21	WP(C)/5673/2024 B/O	SAFED ALI AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	GA, ASSAM SC, REVENUE
22	WP(C)/5675/2024	AYESHA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS. A BEGUM MS F INTAZ MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
23	WP(C)/5686/2024	M/S AKBAR ALI MIR AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS. N GOGOI	SC, TAXES
24	WP(C)/5687/2024	ANFAR FOUNDATION NGO Versus THE UNION OF INDIA AND FOUR ORS	MS. M L GOPE MS. N GOGOI	SC, GST
25	WP(C)/5689/2024	MS DONA FOOD BEVERAGES PRIVET LIMITED Versus THE UNION OF INDIA		DY.S.G.I.
ADMISSION				
26	WP(C)/8657/2018 B/O	ON THE DEATH OF NOOR ELAHI AHMED, HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY	GA, ASSAM MR. R BORPUJARI SC, REVENUE
	WITH I.A.(Civil)/182/2019 in WP(C)/8657/2018	ON THE DEATH OF NOOR ELAHI AHMED,HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
27	WP(C)/7746/2018	AKTARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	MR. R BORPUJARI SC, REVENUE
	WITH I.A.(Civil)/183/2019 in WP(C)/7746/2018	AKTARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE

28	WITH WP(C)/7811/2018	ANHOOR ELAHI AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	SC, REVENUE MR. R BARPUJARI
	WITH I.A.(Civil)/185/2019 in WP(C)/7811/2018	ANHOOR ELAHI AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
29	WITH WP(C)/907/2019	ZIMI AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MS. S SARMA MR. J ROY MR. C CHAKRAVARTY	GA, ASSAM SC, REVENUE
30	WP(C)/1136/2020 FIXED	ALIDUR RAHMAN @ ABDUL RAHMAN Versus UNION OF INDIA AND 7 ORS.	MR. P K DAS MS B DAS	SC, PNRD GA, ASSAM MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
31	WP(C)/313/2021 FIXED	HAREN DUTTA AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM SC, REVENUE
32	WITH WP(C)/4925/2020	SATAJAN MEENPALAN O UDDYAN KHETRA Versus THE STATE OF ASSAM AND 6 ORS	MR. C BORUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM SC, FOREST
33	WP(C)/2832/2022 FIXED	ROHIMA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
34	WP(C)/3089/2022 FIXED	NARA SING SAW ADN 13 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	GA, ASSAM SC, BTC
35	WP(C)/1534/2024 FIXED	ABDUL BATEN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ALI MR S ISLAM MR. Y ALI	GA, ASSAM SC, REVENUE
36	WP(C)/1720/2024 FIXED	MD. BAHAR UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. K JAIN	MR S DUTTA SC, P AND R.D. GA, ASSAM MR. I A TALUKDAR (R-6) MRS M BARMAN MR. B HUSSAIN (R-6) MS N.RAHMAN (R-6) SC, REVENUE
37	WP(C)/2432/2024 FIXED	HALADHAR KALITA Versus THE UNION OF INDIA AND 4 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MR G N SAHEWALLA (r-2,3,4) MS N K DEVI (r-2,3,4) MR N ANIX SINGH (r-2,3,4) MR H GUPTA DY.S.G.I. SC, IRCTC
38	WP(C)/3155/2024	BOITAMARI ANCHALIK RANGALI BIHU SANMINALNI Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS. U HAZARIKA	GA, ASSAM
39	WP(C)/3393/2024 FIXED	TNS EXPRESS PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH	SC, FINANCE AND TAXATION
40	WP(C)/3524/2024 FIXED	SANJAY BHAGAT AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS M HAZARIKA MS. S NEWAR	GA, ASSAM SC, REVENUE SC, K A A C
41	WP(C)/4347/2024 FIXED	GAUTAM SHUKLA AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS (F)	MR. S CHAUHAN MS S K CHOUHAN MR. P MAZUMDER	GA, ASSAM

42	WP(C)/4893/2024 FIXED	HEMKANTA KEMBang AND 23 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	GA, ASSAM MR M R ADHIKARI DY.S.G.I.
43	WP(C)/5196/2024 FIXED	M/S ANAMIKA UDYOG Versus THE STATE OF ASSAM AND 8 ORS	MR R K MOUR MR P DAS MR. R GUPTA MR K J PATHAK MS N BARUAH	SC, NHM DY.S.G.I. SC, HEALTH
ORDERS				
44	Cont.Cas(C)/461/2024 FIXED	SMTI NIRMALA RONGHANGPI Versus JAY SHIVANTI, IAS	MR H TALUKDAR MR. K D SARMA	GA, ASSAM MR. K KONWAR(R-1) MS. N BORAH(R-1) MR S DUTTA(R-1)
45	WP(C)/2539/2024 FIXED	DUSHMANTA MEDHI Versus GUWAHATI MUNICIPAL CORPORATION AND 4 ORS (B)	MR. A DHAR MD F FARIDI	MR B KAUSHIK(R-3) MR. S HAZARIKA(R-3) K BHARALI (R-3) SC, GMC SC, G M D A
46	WP(C)/3376/2024 FIXED	BIJOY KUMAR KANO Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, P AND R.D. GA, ASSAM
47	WP(C)/3535/2024 CAVT. NO.06332/024, B/O	KAYSOR AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, CO OP MR B SINHA FOR CAVEATOR
WITH				
	I.A.(Civil)/3182/2024 in WP(C)/3535/2024	ABDUL HAMID CHOWDHARY Versus KAYSOR AHMED AND 6 ORS	MR B SINHA MR B SINHA	SC, CO OP MR. M U MONDAL
48	WP(C)/3611/2024 FIXED	MD. KABUL HUSSAIN BARBHUIYA Versus THE CHIEF GENERAL MANAGER AND 3 ORS.	MR. B J GHOSH MR. T SK	MR. DILIP DEY (R-4)
49	WP(C)/4168/2024 FIXED	ASSI DOLEY Versus THE STATE OF ASSAM AND 2 ORS	MS D D ROY MS M GAZLOO	GA, ASSAM
50	WP(C)/4217/2024 FIXED	RAM CHANDRA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. B SOREN MR J SINGH MS M ZOMUANPUII MS S JAIN	GA, ASSAM
51	WP(C)/4369/2024 FIXED	PRABIN DAS Versus BHARAT PETROLEUM CORPORATION LIMITED AND 6 ORS	MR. A LAL MR A BRAHMA M K DEB	MR. S S ROY (R-1,2) SC, BPCL
52	WP(C)/4775/2024 FIXED	MOON MOON SARMAH DOWERAH Versus THE STATE OF ASSAM AND 11 ORS	MR N SARMA MS. S KAKATI	GA, ASSAM SC, P H E
WITH				
53	WP(C)/3326/2024	NABAJYOTI NAGAR KHOWA PANI JUGAN AACHONE PARICHALANA SAMITTEE Versus THE STATE OF ASSAM AND 10 ORS	MR. A DEKA MR. S BORTHAKUR	GA, ASSAM MR. P J SAIKIA, SR. ADV (R9, 10, 11) MR. P BORDOLOI (R9, 10, 11) SC, P H E
54	WP(C)/4934/2024 FIXED	SWARUP KHERSA Versus THE DIMA HASAO AUTONOMOUS COUNCIL AND 4 ORS	MR. B BARUAH MR U RONGPI	SC, N C HILLS
55	WP(C)/5315/2024 FIXED	INSTAKART SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	DR. ASHOK SARAF MR. A GOYAL MR. DIVYANSH RATHI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MRS. B SARKAR	28-10-2024	To	10-11-2024
12)	MR. T ROY	28-10-2024	To	10-11-2024
13)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
14)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
15)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
16)	MD. A J ATIA	31-10-2024	To	08-11-2024
17)	MR. N ALAM	04-11-2024	To	20-11-2024
18)	MR A W AMAN	04-11-2024	To	08-11-2024
19)	MR. A LAL	04-11-2024	To	06-11-2024
20)	MR D K DAS	04-11-2024	To	08-11-2024
21)	MR. P P DAS	04-11-2024	To	15-11-2024
22)	MRS. B GOGOI	04-11-2024	To	08-11-2024
23)	MS M BORAH	04-11-2024	To	08-11-2024
24)	MR. B BARMAN	05-11-2024	To	15-11-2024
25)	MR. S C KEYAL	06-11-2024	To	07-11-2024
26)	MR. J P SHARMA	07-11-2024	To	18-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,6th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2930/2024 FIXED	ANU GOGOI AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. R CHOUDHURY MS F N ZAMAN	PP, ASSAM
2	WITH AB/2177/2024	PRADIP DAS Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. M R SODIAL(INFORMANT) MR K BROOK (INFORMANT) PP, ASSAM
3	Bail Appln./3366/2024	SISIR KUMAR DAS Versus THE STATE OF ASSAM	MR GAUTAM CHAMUAH	PP, ASSAM
4	Bail Appln./3369/2024	RIYAJUL ISLAM ALIAS RIYAJUL ISLAM KHANDAKAR Versus THE STATE OF ASSAM	MR M H AHMED MR. O ULLAH MS. N SULTANA	PP, ASSAM
5	Bail Appln./3370/2024	DHIRENDRA SINGH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
6	Bail Appln./3373/2024	DEWAPRAKASH BHAGAWATI Versus THE STATE OF ASSAM	MR. A M BORA MR. A BARUAH MS. C CHOUDHURY MR. J P MORE MR. V A CHOWDHURY	PP, ASSAM
MOTION				
7	Crl.Rev.P./436/2024	PRASANTA RAJKHOWA AND 4 ORS Versus BHADESHWAR DAS AND 6 ORS	MR H DAS	
8	Crl.Rev.P./437/2024	MD. MONSER ALI @ MUNCHER ALI Versus RAHIMA KHATUN	MR. A AWAL MR. A A MONDAL MR R A AHMED MR A ALAM	
9	Crl.Pet./1273/2024 FIXED	KAMAL SAIKIA Versus THE STATE OF ASSAM AND ANR	MR A A DEWAN M.A. ISLAM MR H A RASHID	PP, ASSAM
10	Crl.Pet./1326/2024	JURI SARMA Versus THE STATE OF ASSAM AND ANR	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM

11	Crl.Pet./1327/2024	ABDUL BAKKI ANSARY Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	PP, ASSAM
12	AB/2912/2024	HRIDAY PRATIM HALOI Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	PP, ASSAM
13	AB/2913/2024	BINOD KUMAR DAS Versus THE STATE OF ASSAM	MR. N K DAS	PP, ASSAM
14	AB/2916/2024	KHALIQUZZAMAN @ MONU AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
15	AB/2917/2024	SHIVAM KUMAR Versus THE STATE OF ASSAM	MR P DAS MR K J PATHAK MR. D RABHA MS N BARUAH	PP, ASSAM
<u>ADMISSION</u>				
16	Crl.A./299/2022	MAHENDRA KALITA Versus MD. RAMJAN ALI	MS. N S THAKURIA MR. G K THAKURIA	MR. M U MONDAL MR. M H BARBHUYAN MR. M R BARBHUIYA
17	Crl.Rev.P./511/2022 FIXED	INDRAJIT MAZUMDAR Versus SATABDI GHOSH MAZUMDAR	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	
18	Crl.Pet./552/2022 WITH LCR 1 FILE(SCANNED COPY)	MOYUN UDDIN LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR P KATAKI MR P KATAKI MR. S ROY MR. M H LASKAR M. HOSSAIN MS N KHATUN	MD. H BHUYAN A TALUKDAR N AHMED MR A MOHAMMAD PP, ASSAM
19	Crl.Pet./532/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SUHEL AHMED @ SIBLU Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MS. R CHOUDHURY MR A BASUMATARY MS. B. HAZARIKA	PP, ASSAM
20	Crl.Pet./615/2024	JAYANTA KALITA Versus THE STATE OF ASSAM AND ANR	MR T KALITA J DASGUPTA	MR. B K SEN (R-2) MR. F HAQUE (R-2) MR A HUSSAIN (R-2) PP, ASSAM
21	Crl.Pet./1203/2024 FIXED	M/S G R INFRAPROJECTS LTD Versus THE CENTRAL BUREAU OF INVESTIGATION CBI	MR. R J DAS	SC, CBI
22	Crl.Pet./1221/2024 B/O	ASHRAFUL HAQUE @ ASHRAFUL SHEIKH Versus THE STATE OF ASSAM AND 2 ORS	MR. A R SIKDAR MR. S I TALUKDAR	MR. M H TALUKDAR (R-2,3) MD. S ALOM (R-2,3) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
23	Bail Appln./2684/2024 FIXED	KARUNA KANTA GOGOI Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
24	WITH Bail Appln./2611/2024	SMTI. DIPSHIKHA HAZARIKA Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
25	Bail Appln./2776/2024 WITH CASE RECORD(SCANNED COPY)	JABRUL HOQUE Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
26	Bail Appln./2797/2024 FIXED	KAMAL BORA ALIAS PANKAJ BORA Versus THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM
27	Bail Appln./2906/2024 FIXED	PATHIK SIL @ PRATIK SHILL Versus THE STATE OF ASSAM	MR. S NEOG MR. B BORGHAIN MR B SAIKIA	PP, ASSAM

28	Bail Appln./2984/2024 FIXED	PORISHMITA BAISHYA PHUKAN @ PORISHMITA PHUKAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
WITH				
29	Bail Appln./3105/2024 FIXED	DULAL BORA Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
30	Bail Appln./3038/2024 FIXED	DHURBAJYOTI GOGOI @ DHRUBA AND ANR Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
31	Bail Appln./3104/2024 FIXED	NURJAHAN BEGUM @ NURJAN BEGUM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
32	Bail Appln./3158/2024 FIXED	MANTU ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
33	Bail Appln./3160/2024 FIXED	HRISHIKESH BARUAH Versus THE STATE OF ASSAM	MR. I H BARBHUIYA MS R RAJKHOWA P. KALITA	PP, ASSAM
34	Bail Appln./3184/2024 FIXED	SUNENDRA NEOG @ SURENDRA NEOG Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
WITH				
35	Bail Appln./3163/2024 FIXED	RUPAM CHARENGIA AND ANR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
36	Bail Appln./3215/2024 FIXED	JAHAN UDDIN AND ANR Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
37	Bail Appln./3251/2024 FIXED	LAL HUSSAIN ALI Versus THE STATE OF ASSAM	P ADHIKARI MR A K AZAD S HUSSAIN	PP, ASSAM
38	Bail Appln./3270/2024 FIXED	DIGANTA KALITA Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR MS B KOUSHIK	PP, ASSAM
<u>BAIL HEARING</u>				
39	AB/1624/2024 FIXED	MRS. DIPA DEKA MAHANTA Versus THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
40	AB/2254/2024 FIXED	RAJIM ALI AND ORS Versus THE STATE OF ASSAM	MR. KHAIRUL ISLAM J S AHMED	PP, ASSAM
41	AB/2257/2024 FIXED	MD ILIAS AHMED AND 6 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
42	AB/2261/2024 FIXED	SMTI. KHIRESWARI SAIKIA Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
43	AB/2549/2024 FIXED	RANDIP GOGOI Versus THE STATE OF ASSAM	MR A SARANIA N GOGOI	PP, ASSAM
44	AB/2586/2024 FIXED	RAFICK AHMED @ RAFIK AHMED Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
45	AB/2592/2024 FIXED	MD. MOFIDUL ALI Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM

46	WITH AB/2074/2024	TASLIMA BEGUM Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAJ	PP, ASSAM
47	AB/2606/2024 FIXED	SANJIB BAISHYA Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM M ISLAM	PP, ASSAM
48	AB/2751/2024 FIXED	MD. ARIF RAJ Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
ORDERS				
49	Crl.Pet./947/2019 WITH LCR 4 FILES	M/S. JAIN ENTERPRISE Versus M/S. ATAL STORES AND 3 ORS.	MR K AGARWAL MR A K CHAUDHURY MR A K CHAUDHURY MR D AKRAM MS R SAIKIA MS R SAIKIA	MR J C GAUR M. DEY MR D SAIKIA PP, ASSAM (R4)
50	WITH Crl.Pet./410/2020	M/S ATAL SRORES AND ANR Versus THE STATE OF ASSAM AND ANR.	MR J C GAUR	MR K AGARWAL (R-2) MR A K CHAUDHURY (R-2) MS R SAIKIA (R-2) PP, ASSAM
51	I.A.(Crl.)/651/2023 in Crl.Rev.P./7172/2023	GAURI SHANKAR SAHA AND 3 ORS. Versus DIPA SAHA	MR. P S DEKA	MR. INDERJEET SINGH
	WITH Crl.Rev.P./7172/2023 (Filing Number)	GAURI SHANKAR SAHA AND 3 ORS. Versus DIPA SAHA A	MR. B K BHAGAWATI	
52	Crl.Rev.P./123/2024 FIXED.	SHEKH FORID Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
53	Crl.A./192/2024 WITH LCR 6 FILES, OFFICE NOTE	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. A AHMED MD. K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM B BARMAN	PP, ASSAM
	WITH I.A.(Crl.)/579/2024 in Crl.A./192/2024	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MD. K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM	PP, ASSAM
54	Crl.Rev.P./373/2024 FIXED	SUNIL KUMAR GHOSH Versus THE STATE OF ASSAM AND ANR	MR. P P DUTTA MS P SARMA MS. P P DAS R BORDOLOI	PP, ASSAM
55	Crl.Rev.P./413/2024 FIXED	RITEN BORO Versus THE STATE OF ASSAM AND ANR	MR. DITUL DAS MS TINLUNG	PP, ASSAM
56	I.A.(Crl.)/1039/2024 in Crl.A./9426/2024	ALESHA KHATUN Versus THE STATE OF ASSAM AND 2 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
	WITH Crl.A./9426/2024 (Filing Number)	ALESHA KHATUN Versus THE STATE OF ASSAM AND 2 ORS	MR. S A AHMED	
57	Crl.Pet./1044/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SABYASACHI NATH AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS A BUJARBARUAH MS A.SARMA	MR H R CHOUDHURY(R-2) A S PRODHANI (R-2) PP, ASSAM K MAINUDDIN(R-2)

58	Crl.Pet./1105/2024 FIXED	RAMESH Versus THE STATE OF ASSAM AND ANR	MS. N NASRIN MD H R AHMED MR J ISLAM M BEGUM	PP, ASSAM
59	Crl.Pet./1106/2024 FIXED	SOUENDU HAZRA Versus THE STATE OF ASSAM AND ANR	MRS H CHAKRABORTY MR B SINHA MR R DAS	PP, ASSAM
60	I.A.(Civil)/1143/2024 in MACApp./317/2016 (D/O) in MACApp./317/2016	SMT BONDITA DUTTA BORDOLOI and 2 ORS Versus UNITED INDIA INSURANCE CO. LTD and ANR.	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	

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LEAVE NOTE OF ADVOCATES FOR 06/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MRS. B SARKAR	28-10-2024	To	10-11-2024
12)	MR. T ROY	28-10-2024	To	10-11-2024
13)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
14)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
15)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
16)	MD. A J ATIA	31-10-2024	To	08-11-2024
17)	MR. N ALAM	04-11-2024	To	20-11-2024
18)	MR A W AMAN	04-11-2024	To	08-11-2024
19)	MR. A LAL	04-11-2024	To	06-11-2024
20)	MR D K DAS	04-11-2024	To	08-11-2024
21)	MR. P P DAS	04-11-2024	To	15-11-2024
22)	MRS. B GOGOI	04-11-2024	To	08-11-2024
23)	MS M BORAH	04-11-2024	To	08-11-2024
24)	MR. B BARMAN	05-11-2024	To	15-11-2024
25)	MR. S C KEYAL	06-11-2024	To	07-11-2024
26)	MR. J P SHARMA	07-11-2024	To	18-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,6th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/97/2024	NABANITA DAS Versus MANASH PRATIM NATH	MR D K NATH MS M DAS	
2	CRP/113/2024	GOPAL SAIKIA Versus TAIJUL HAQUE AND 3 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH	
3	CRP(IO)/436/2024	SAHIDUL ISLAM Versus NAZIAH AHMED	MRS J DUTTA MR. A K AHMED MR A AHMED MD A ISLAM	
4	CRP(IO)/437/2024	CHAND RATAN SINGHANIA Versus RIJU PRASAD SARMA AND ANR	MR. S. DEY MR P DEKA MR. B BORAH	
5	CRP(IO)/438/2024	SUJATA BHATTACHARJEE Versus SUNANDA SHARMA	MR. S. DEY MR P DEKA MR. B BORAH	
6	CRP(IO)/439/2024	M/S FOUR STAR ENTERPRISE Versus SARDAR SAVINDER SING SETHI	MR. C BORUAH MR. R BORO MR A BORUAH	
7	CRP(IO)/440/2024	MAHESH TALUKDAR Versus DINANATH TALUKDAR	MR. D NANDI MS P SARMAH MR. A NANDI	
8	CRP(IO)/441/2024	SAURABH KUMAR BORA Versus GEETIMONI DUTTA BORAH	DR. R SARMAH MS P SAHA	
ADMISSION				
9	CRP/41/2023	MD. SALIM KHAN Versus MD. JAHANUDDIN AHMED @ DULU AHMED AND ANR.	MR. R K BHUYAN MR A ZAMAN	MR S BORTHAKUR (R-2) MR G J SAIKIA(R-1) MR. N DAS(R-1) MR R SENSUA (R-2) MD A ISLAM (R-1)
10	CRP/144/2023 WITH LCR	RADHAKANTA SINHA AND 5 ORS. Versus THE UNION OF INDIA AND ANR.	MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR S BORA	MR. B K DAS SC, NF RLY

11	WP(C)/2441/2023 B/O	TARIFAN NESSA Versus THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. S ISLAM MR A HAWARI	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM SC, AG MR S M T CHISTIE SC, FINANCE
12	WP(C)/3574/2023 FIXED	MD. ASIFUDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, SSA
13	Arb.A./8/2024 CAVT. NO.10962024,1178000102820/24,N B/O	M/S J.M.B. CONSTRUCTION AND 2 ORS. Versus DR. SOMESH DHAR AND 3 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. A K GUPTA (FOR CAVEATOR) MR. R S MISHRA (FOR CAVEATOR) MR. R K MAHANTA (FOR CAVEATOR)
	WITH I.A.(Civil)/3367/2024 in Arb.A./8/2024	M/S J.M.B. CONSTRUCTION AND 2 ORS. Versus DR. SOMESH DHAR AND 3 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. A K GUPTA (FOR CAVEATOR) MR. R S MISHRA (FOR CAVEATOR) MR. R K MAHANTA (FOR CAVEATOR)
14	FAO/76/2024 FIXED	RUPAK SARMAH Versus AHSAN ALI AND 11 ORS	SADHAN KALITA MR SUMANTH KAKATI GUNJAN DAS MRITYUNJOY KALITA	
	WITH I.A.(Civil)/3281/2024 in FAO/76/2024	RUPAK SARMAH Versus AHSAN ALI AND 11 ORS	SADHAN KALITA MR SUMANTH KAKATI GUNJAN DAS MRITYUNJOY KALITA	
15	CRP/83/2024 FIXED	M/S POWER GRID CORPN. INDIA LTD. Versus ABDUL SATTAR	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR F U BARBHUIYA MS S DAS
16	MACApp./442/2024	AMDADUL ISLAM Versus NATIONAL INSURANCE CO. LTD AND 2 ORS B	MR. M TALUKDAR	
17	MACApp./515/2024	NANI DAS @ NANI BALA DAS Versus NIRANJAN ROY SARKAR AND ANR	MR. M TALUKDAR	
18	WP(C)/1735/2024 CAVT. NO.03282/024, B/O	ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY P HAZARIKA(R- 6,7,8,9,10,11) MR P BHARDWAJ(R- 6,7,8,9,10,11) MR N ALAM T CHAKMA(R-6,7,8,9,10,11) SC, SEC. EDU. SC, BTC FOR CAVEATOR
	WITH WP(C)/1736/2024 CAVT. NO. 03282/024,	MRIGENDRA NATH KALITA AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY MR N ALAM SC, SEC. EDU. SC, BTC FOR CAVEATOR
20	WP(C)/2339/2024	ANANTA KUMAR ROY Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MD S HUSSAIN MR K DAS	P HAZARIKA(R- 6,7,8,9,10,11) MR P BHARDWAJ(R- 6,7,8,9,10,11) T CHAKMA(R-6,7,8,9,10,11) SC, SEC. EDU. SC, BTC
21	WP(C)/2406/2024 FIXED	TARANI KANTA NATH AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. P CHAKRABORTY MS. A DAS	GA, ASSAM SC, FINANCE SC. EDUCATION.

BAIL HEARING (BA)

22	Bail Appln./2194/2024	PRAMOD RAY Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
23	Bail Appln./2825/2024	LITON MIA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
24	RSA/94/2023	MADAN BASUMATARY Versus TANKESWAR RAY AND 5 ORS.	MR S S SHARMA MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	MR D C NATH MR. C SHARMA
	WITH I.A.(Civil)/1559/2023 in RSA/94/2023	MADAN BASUMATARY Versus TANKESWAR RAY AND 5 ORS.	MR S S SHARMA MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	
25	RSA/47/2024	SRI RATUL RAJKHOWA Versus SMT PUTALI RAJKHOWA AND 4 ORS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE MR. H BURAGOHAIN	
26	RSA/114/2024	HIRANMAYEE DEKA(MAHANTA) Versus ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	MR. S K GOSWAMI MR. R SHARMA
	WITH I.A.(Civil)/1928/2024 in RSA/114/2024	HIRANMAYEE DEKA(MAHANTA) Versus ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	
<u>ORDERS</u>				
27	RSA/58/2023 WITH LCR, B/O	ON THE DEATH OF NOOR MAHAMMAD HIS LEGAL HEIRS HASINA BEGUM AND ORS. Versus ASHRAF ALI AND ORS	MS. R CHOUDHURY MS A DAS	MR. T ISLAM (r-1) MS. SUDAKSHINA K. (r- 21,22) MS. P BARUAH (r-21,22) MS K DAS (r-1)
28	RSA/59/2023	ON THE DEATH OF NOOR MAHAMMAD HIS LEGAL HEIRS HASINA BEGUM AND ORS. Versus ASHRAF ALI AND ORS	MS. R CHOUDHURY MS A DAS	MR. T ISLAM (r-1) MS. SUDAKSHINA K. (r- 21,22) MS. P BARUAH (r-21,22) MS K DAS (r-1)
29	FAO/71/2024 FIXED	GEETI BORA AND ANR Versus NAVA KUMAR BORA AND 3 ORS	MR. P KHATANIAR MS N RAHMAN N R SURANA	MR. J C CHAUDHURY (R- 1,2,3) MD A SAHAD (R-1,2,3) MR. R K BHUYAN (R-1,2,3) MR. M H ALI (R-1,2,3)
	WITH I.A.(Civil)/3088/2024 in FAO/71/2024	GEETI BORA AND ANR Versus NAVA KUMAR BORA AND 3 ORS	MR. P KHATANIAR MS N RAHMAN N R SURANA	
30	MACApp./127/2024 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus NIRMAL CH. MEDHI @ NIRMAL MEDHI AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. R Dekha S I AKAND FOR CAVEATOR
	WITH CO/8/2024 in MACApp./127/2024	NIRMAL CH MEDHI @ NIRMAL MEDHI Versus ORIENTAL INSURANCE CO. LTD	MR. R Dekha S I AKAND	MS. R D MOZUMDAR MS. C MOZUMDAR
	WITH I.A.(Civil)/2359/2024 in MACApp./127/2024	NIRMAL CH. MEDHI @ NIRMAL MEDHI Versus ORIENTAL INSURANCE COMPANY LTD.	S I AKAND S I AKAND	MS. R D MOZUMDAR
31	WP(C)/1690/2024 FIXED	BOALIPAR NIZAMIA ALIA MADRASSA MANAGING COMMITTEE Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. R A MAZUMDER MR N A MAZARBHUIYA MS. S SAHNAZ	GA, ASSAM MR. B U LASKAR(R-8) SC, SEC. EDU. SC. WAKF BOARD

32	WP(C)/2000/2024 B/O	MOFIZUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. M ALI MR J. E. SARKAR	SC, ELEM. EDU GA, ASSAM
33	I.A.(Civil)/3148/2024 WITH LCR in RSA/148/2023	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus SAHAB UDDIN BARBHUIYA	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR
	WITH RSA/148/2023	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus SAHAB UDDIN BARBHUIYA	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR. A K HANNAN
34	WITH RSA/149/2023	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus MD HAJI ISMAIL ALI MAZUMDER	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR S S ISLAM A K HANNAN
	WITH I.A.(Civil)/3149/2024 in RSA/149/2023	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus MD HAJI ISMAIL ALI MAZUMDER	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR M J QUADIR MR S S ISLAM

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LEAVE NOTE OF ADVOCATES FOR 06/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
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15)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
16)	MD. A J ATIA	31-10-2024	To	08-11-2024
17)	MR. N ALAM	04-11-2024	To	20-11-2024
18)	MR A W AMAN	04-11-2024	To	08-11-2024
19)	MR. A LAL	04-11-2024	To	06-11-2024
20)	MR D K DAS	04-11-2024	To	08-11-2024
21)	MR. P P DAS	04-11-2024	To	15-11-2024
22)	MRS. B GOGOI	04-11-2024	To	08-11-2024
23)	MS M BORAH	04-11-2024	To	08-11-2024
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26)	MR. J P SHARMA	07-11-2024	To	18-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,6th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH- I AND CIVIL BENCH- II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6020/2017	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH WP(C)/4126/2016	KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1222/2023 in WP(C)/4126/2016	PARAG PATHAK AND 46 ORS Versus THE STATE OF ASSAM AND 6 ORS	SC, ELEM. EDU MR. A NATH	SC, BTC
3	WP(C)/4181/2016	GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1085/2023 in WP(C)/4181/2016	LILA BAHADUR KARKI AND 75 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEM. EDU SC, BTC
4	WP(C)/4358/2016	SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1089/2023 in WP(C)/4358/2016	JOGEN NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC
5	WP(C)/5158/2016	BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, BTC SC, FINANCE DEPTT.
6	WP(C)/5176/2016	SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, BTC SC, FINANCE

7	WITH WP(C)/5225/2016	SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
8	WITH WP(C)/5281/2016	DEBOBRATA GAYARY and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION SC, BTC MR. R. DHAR, SC, WPT AND BC SC, FINANCE
9	WITH WP(C)/261/2017	PRADIP KUMAR DAIMARY Versus THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION SC, BTC MR.A BHUYAN
10	WITH WP(C)/3038/2017	JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC SC, BTC MR. R BARPUJARI (SC, FINANCE)
11	WITH WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
12	WITH WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR M GOSWAMI (P2-P4, P7, P8, P10, P12-P19, P21-P24, P26, P29, P32, P33, P35, P36, P38, P39, P42, P50, P52-P54, P58, P64, P67, P69, P73, P75- P78, P80, P85, P90, P92) MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
13	WITH WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE

14	WITH WP(C)/5111/2017	JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR. B SARMA	SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, BTC SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8)
15	WITH WP(C)/5739/2017	RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.U K NAIR MS S PATOWARY (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
16	WITH WP(C)/5741/2017	CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.U K NAIR MR R SINGHA (P1-P11, P14, P18, P21, P23, P24, P26, P27) MS S PATOWARY (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
17	WITH WP(C)/5861/2017	JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
18	WITH WP(C)/5933/2017	ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
19	WITH WP(C)/122/2018	PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM	MR. A NATH	SC, EDU
	WITH I.A.(Civil)/1092/2023 in WP(C)/122/2018	HIRAMONY PATOWARY AND 4 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
20	WITH WP(C)/124/2018	JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
	WITH I.A.(Civil)/1225/2023 in WP(C)/124/2018	CHAMPA CHETRI AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
21	WITH Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
22	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM

23	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
24	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
25	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
26	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
27	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
28	WITH WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
29	WITH WP(C)/510/2018	DHRUBA DAS Versus THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
30	WITH WP(C)/834/2018	PRADIP KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
31	WITH WP(C)/4113/2018	JOY CHANDRA BARMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
32	WITH WP(C)/7281/2018	BIJU DAIMARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
33	WITH WP(C)/8809/2019	MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.
34	WITH WP(C)/5608/2020	DIPAK DEKA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU

35	WITH WP(C)/3436/2021	ANJANA CHAKRABARTY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI	SC, BTC
36	WITH WP(C)/4279/2021	SARALA SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
37	WITH WP(C)/3654/2022	NABA ROY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
38	WITH WP(C)/5220/2022	SACHINDRA KUMAR HALOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
39	WITH WP(C)/6471/2022	RAMAKANTA DAIMARY AND 19 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU SC, BTC SC, FINANCE
40	WITH WP(C)/8367/2022	PRANITA BAISHYA Versus THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
41	WITH WP(C)/5258/2023	NARAYAN CHANDRA DAS AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
42	WP(C)/7405/2022 FIXED	SANATH KUMAR DEB Versus THE STATE OF ASSAM AND 4 ORS.	DR G J SHARMA MR S NATH	SC, EDU SC, FINANCE DEPTT. SC, U G C
43	WITH WP(C)/7786/2022	KANIKA NATH Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR S NATH	SC, EDU SC, FINANCE DEPTT. SC, U G C
44	CRP(IO)/298/2024 WITH LCR, B/O	SUNITA DAS Versus DILIP KUMAR DEKA	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MR F HAQUE
45	WP(C)/576/2024 B/O	NOOR ZAMAN KAZI Versus THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU GA, ASSAM MR G U AHMED (R-6) MR. R ISLAM (R-6)
46	WP(C)/2523/2024	DR. PRADIP CHANDRA DEKA Versus TEZPUR UNIVERSITY AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MS. B DEVI MR. M SARMA	MR. S C KEYAL
47	WP(C)/5136/2024 B/O	SALEHA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	SC, SEC. EDU.
ORDERS				
48	MFA/35/2011	THE NATIONAL INSURANCE CO. LTD., Versus MD. RUSTOM ALI and ANR,	MS.R D MOZUMDAR MS.R BEGUM	
49	CRP(IO)/91/2013	PARASHNATH UPADHYAYA Versus SMTI SUSHILA DEVI @ SUSHILA SINGH DEVI	MR.R HAZARIKA	MR.A K GUPTA
50	MACApp./161/2014 WITH LCR	SHASHANKA PAUL @ SOCHANTA PAL Versus ORIENTAL INSURANCE CO. LTD	MR. U DUTTA MR A B DEY	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. S DUTTA MS M GAZLOO

51	CRP/184/2015 WITH LCR, B/O	ON THE DEATH OF MANOHAR DAS HIS LEGAL HEIRS Versus MD. MIR HUSSAIN and ANR.	MSJ BHUYAN MR.A K DAS MSP MEDHI	MR H DAS MR H GUPTA MR H GUPTA
	WITH I.A.(Civil)/1462/2022 in CRP/184/2015	ON THE DEATH OF MONOHAR DAS, HIS LEGAL HEIR, BHABAKANTA DAS AND 5 ORS Versus MD. MIR HUSSAIN and ANR.	MR. A K DAS	
52	MACApp./121/2016 WITH LCR	GAUTAM CHANDRA Versus MD. HANIFUDDIN and 2 ORS,	MR. A R AGARWALA MR.P MAHANTA MS.D PAUL MR.C M MAHANTA	MR.S K JAIN(R- 1&2) MR.R C PAULR-3 MR. B K DAS (R1)
53	WP(C)/2863/2016	SMTI PRAKRITI PRAVA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.B SARMAH MR.S BARMAN	SC, HIGHER EDUCATION
54	WP(C)/7154/2017	JESMINA KHATUN Versus THE STATE OF ASSAM and 6 ORS.	MR. A DAS DR. B N GOGOI MS. R BEGUM MS. G BORAH	SC, EDUCATION MR. C BHATTACHARJEE(SC, ASSAM HIGHER SECONDARY EDUCATION COUNCIL) SC, G U
55	MACApp./411/2018	BHARAT CHANDRA SARKAR Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A SAYED MR. S K TALUKDAR MD. A KUDDUS MR. H A KHAN	MS S MOCHAHARI (R1) MS. N MODI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MR. C SHARMA (R1) MS M GAZLOO (R1)
56	CRP/58/2020	ABHIMANYU CHOUHAN Versus REKHA DEVI CHOUHAN AND 2 ORS.		MD. S M RAHMAN MD. S M RAHMAN
57	I.A.(Civil)/771/2020 in CRP/76/2015	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and ANR Versus ON THE DEATH OF KISHORILAL PODDAR HIS LEGAL HEIRS LALIT KUMAR PODDAR AND ANR	MR B D DAS MR H K SARMA MRS R DEKA	
	WITH CRP/76/2015	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and ANR Versus KISHORILAL PODDAR	MR.B D DAS MR.H K SARMA MR. P N GOSWAMI MR. D NATH MR. B D DEKA	
	WITH I.A.(Civil)/772/2020 in CRP/76/2015	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and ANR Versus ON THE DEATH OF KISHORILAL PODDAR HIS LEGAL HEIRS LALIT KUMAR PODDAR AND ANR	MR B D DAS MR H K SARMA MRS R DEKA	
	WITH I.A.(Civil)/773/2020 in CRP/76/2015	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and ANR Versus ON THE DEATH OF KISHORILAL PODDAR HIS LEGAL HEIRS LALIT KUMAR PODDAR AND ANR	MR B D DAS MR H K SARMA MRS R DEKA	
	WITH I.A.(Civil)/774/2020 in CRP/76/2015	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and ANR Versus ON THE DEATH OF KISHORILAL PODDAR HIS LEGAL HEIRS LALIT KUMAR PODDAR AND ANR	MR B D DAS MR H K SARMA MRS R DEKA	

58	MACApp./6/2021 WITH LCR, FIXED	BARNALI DAIMARY AND ANR Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 3 ORS.	MR. N. DEBNATH MS. I DAS MR. N DEBNATH	MR. B CHAKRAVARTY (r-4) MR. N BORO (r-4) MR. B J MUKHERJEE MR. H BURAGOHAINE MR. S S SARMA
59	CRP(IO)/79/2021	RENU MECH AND 2 ORS Versus RATUL KOTOKY AND 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	
60	MACApp./253/2021 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SMTI PARBATI KAIRI AND 2 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M DUTTA (R-1) MR. N UDDIN MR. M ISLAM
61	I.A.(Civil)/1550/2021 in WP(C)/2915/2019	SANJAY KUMAR SUTRADHAR AND 23 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU GA, ASSAM MR. S R RABHA SC, N C T E SC, BTC SC, FINANCE
	WITH WP(C)/2915/2019	SANJAY KUMAR SUTRADHAR AND 23 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. G GOSWAMI SC, FINANCE	SC, ELEM. EDU SC, BTC
62	Cont.Cas(C)/89/2022	NAZRUL ISLAM LASKAR Versus B KALYAN CHAKRABORTY AND ANR.	MR. M DUTTA MS S DEV MR J MAHANTA	
63	MACApp./209/2022 B/O	SRI BERASWAR KONWAR AND 4 ORS Versus SRI SANWAL MAL AND 2 ORS	MR. R Deka MS P MISHRA	MR. R GOSWAMI MR. R GOSWAMI MR. S DUTTA MS. P BORTHAKUR (R-3)
64	MACApp./270/2022 WITH LCR, B/O	SANTI MODI AND ANR. Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS.	B R DAS MS M BHARATI	MR T KALITA MR. A KAKATI
65	CRP(IO)/297/2022	SAHJAHAN ALI Versus ON THE DEATH OF IBRAHIM SHEIKH , HIS LEGAL HEIRS AND ORS.	MR. A BARUAH MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
66	CRP(IO)/318/2022	HDB FINANCIAL SERVICES LTD AND ANR Versus ABDUL ALIM	Mukesh Sharma MR P AGARWAL MS. S YASMIN	
67	MACApp./690/2022 WITH LCR, B/O	SRI CHAMPAK BARMAN Versus THE UNITED INDIA INSURANCE CO. LTD. and ANR	MR S C PANDIT	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MR. B KASHYAP
68	CRP/14/2023 CAVT. NO.14452/022,	RENUSHREE LAHKAR AND 3 ORS. Versus ON THE DEATH OF MOHIT CHANDRA LAHKAR HIS LEGAL HEIRS NAMELY	MR. S P ROY JYOTISH DAS	MR. L TALUKDAR(R-1.1, 1.2,1.3,1.4,1.5) MR. L TALUKDAR(R-1.1, 1.2,1.3,1.4,1.5) MR B DAS MS K. KALITA MS K. KALITA MR H TALUKDAR(R-1.1, 1.2,1.3,1.4,1.5) MR H TALUKDAR(R-1.1, 1.2,1.3,1.4,1.5) MR J RAJBONGSHI MR J RAJBONGSHI N TALUKDAR(R-1.1, 1.2,1.3,1.4,1.5) FOR CAVEATOR
	WITH I.A.(Civil)/263/2023 in CRP/14/2023	RENUSHREE LAHKAR AND 3 ORS. Versus MOHIT CHANDRA LAHKAR	MR. S P ROY JYOTISH DAS	

69	Tr.P.(C)/98/2023	SMTI PUNAM DAS Versus DR. JOYORAKASH HATIMUIRA	MR. SHEELADITYA	MR A NATH MR. N J MEDHI
70	Test.App./2/2024 WITH LCR WITH I.A.(Civil)/600/2024 in Test.App./2/2024	JHUNU DAS MALLIK Versus NARAYAN CHANDRA DAS JHUNU DAS MALLIK Versus NARAYAN CHANDRA DAS	MR. A R SHOME MR B PUSHILAL MR I P CHHETRI MR. A R SHOME MR B PUSHILAL MR I P CHHETRI	MR. S BISWAS MS D DEVI
71	Test.App./9/2024 WITH LCR WITH I.A.(Civil)/2685/2024 in Test.App./9/2024	BHARATI DAS AND 2 ORS Versus NEHA DAS BHARATI DAS AND 2 ORS Versus NEHA DAS	MR H MAURYA MR. M MALAKAR MS B KOUSHIK MR H MAURYA MR. M MALAKAR MS B KOUSHIK	MR. I ALAM MR. T SK
72	CRP(IO)/41/2024 WITH LCR	M/S ANNA PURNA MARBLE AND ANR Versus M/S SREENIWAS BASUDEO AND 2 ORS	MR. A K PURKAYASTHA MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. B BORO	MR. N ALAM MR K JAIN MS. B JAIN
73	Cont.Cas(C)/166/2024 B/O	SHORIFUL ISLAM Versus NARAYAN KONWAR, IAS AND 3ORS	MR. R ISLAM S HOQUE	MD S HOQUE (R-4) MR. M DEKA (R-4)
74	CRP(IO)/169/2024	ON THE DEATH OF EUSAF ALI @ ESHAB ALI HIS LEGAL HEIR SAHERA KHATUN AND 8 ORS Versus UPEN NATH AND 15 ORS	MR. R P SARMAH MR M R ADHIKARI MR. D DOLEY	MR. S SAHU (r-1 to 6, 9 to 11) S SHAHI (r-1 to 6, 9 to 11)
75	CRP(IO)/311/2024 WITH LCR	ON THE DEATH OF ABDUL HANNAN CHOUDHURY, HIS LEGAL HEIRS SYEDA LUTHFA KHANAM AND 7 ORS Versus SUNAJAN BIBI CHOUDHURY AND 13 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI	GA, ASSAM
76	CRP(IO)/378/2024 FIXED	IDRISH ALI @ IDRISH ALI AHMED Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR D MONDAL	
77	Cont.Cas(C)/389/2024	CHAMPUPARA BAZAR COMMITTEE AND ANR Versus KHOIRUL HUSSAIN AND 4 ORS.	MR. A M AHMED P. GHOSH	MR. S SINHA (R-1 TO 5) MS. M SHARMA(R-1 TO 5)
78	FAO/29/2024	CHAMPUPARA BAZAR COMMITTEE AND ANR Versus KHOIRUL HUSSAIN AND 4 ORS	MR. S C BISWAS MR. R MAJUMDAR MR. A M AHMED (P-2) MS. J GHOSH P. GHOSH (P-2)	MR. S SINHA(R-1 TO 5)
79	CRP(IO)/395/2024 FIXED	M/S CANDIDA ENTERPRISE AND 4 ORS Versus PARTHA SARATHI BANERJEE AND 2 ORS	MR H DAS MR. P GOGOI	
80	CRP(IO)/397/2024 FIXED	M/S SUBHAM BUILDWELL Versus PARTHA SARATHI BANERJEE AND 5 ORS	MR. P HAZARIKA MR. H S BORAH	
81	CRP(IO)/399/2024 FIXED	UNION OF INDIA AND ORS Versus MANJU BANSAL	MR. G PEGU	
82	CRP(IO)/403/2024 FIXED	ILA DAS CHOUDHURY Versus RAHUL PAUL AND 6 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	
83	Cont.Cas(C)/426/2024 B/O	ABDUL ALIM KHAN Versus NARAYAN KONWAR AND ANR	MR A U AHMED MS. H SARMA	MR. N J KHATANIAR(R-1) MR B KAUSHIK (R-1)
84	I.A.(Civil)/1003/2024 in WP(C)/4418/2023	THE STATE OF ASSAM AND 3 ORS Versus JATISH CH. DEB		MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR

	WITH WP(C)/4418/2023	JATISH CH. DEB AND 5 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU.
85	WITH WP(C)/4661/2023	JATISH CH. DEB AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU.
86	I.A.(Civil)/2683/2024 in WP(C)/536/2020	SANJIB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S DUTTA MR. S DUTTA	GA, ASSAM GA, ASSAM MR. K GOGOI, SC, HIGHER EDU DEPTT.(R-1,2)
	WITH WP(C)/536/2020	SANJIB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S DUTTA MR. S DUTTA	GA, ASSAM MR. N BORAH (R6) MR. K GOGOI, SC, HIGHER EDU DEPTT.(R-1,2) SC, EDU
	WITH I.A.(Civil)/2552/2024 in WP(C)/536/2020	SANJIB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S DUTTA MR. S DUTTA	GA, ASSAM MR. N BORAH (R6) MR. K GOGOI, SC, HIGHER EDU DEPTT.(R-1,2) SC, SEC. EDU.
87	I.A.(Civil)/2728/2024 B/O in MACApp./7100/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus HACHANA BEGUM @ HACHNA BEGUM AND 3 ORS	MR. P M TALUKDAR MR. R BAISHYA	
	WITH MACApp./7100/2024 (Filing Number)	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus HACHANA BEGUM @ HACHNA BEGUM AND 3 ORS H	MR. P M TALUKDAR	
	WITH I.A.(Civil)/8606/2024 (Filing Number)	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus HACHANA BEGUM @ HACHNA BEGUM AND 3 ORS H	MR. P M TALUKDAR	
88	I.A.(Civil)/3126/2024 FIXED in MACApp./10934/2024	RITA BALARI BASUMATARI AND 3 ORS Versus AHIDUL ISLAM AND 2 ORS	MR D MONDAL	
	WITH MACApp./10934/2024 (Filing Number)	RITA BALARI BASUMATARI AND 3 ORS Versus AHIDUL ISLAM AND 2 ORS	MR D MONDAL	
89	I.A.(Civil)/3129/2024 FIXED in MACApp./10845/2024	SAHERA KHATUN AND ANR Versus MD REKIB UDDIN AND ANR	MR D MONDAL	
	WITH MACApp./10845/2024 (Filing Number)	SAHERA KHATUN AND ANR Versus MD REKIB UDDIN AND ANR B	MR D MONDAL	
90	I.A.(Civil)/3166/2024 WITH LCR in MACApp./298/2022	MD. ABDUL MOZID FARAJI and ANR Versus ORIENTAL INS. CO. LTD. and 2 ORS	MR. R C DAS MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	MR. S DUTTA
	WITH MACApp./298/2022	MD. ABDUL MOZID FARAJI and ANR Versus ORIENTAL INS. CO. LTD. and 2 ORS	MR. R C DAS MR. R C DAS MR.S C DAS	MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MS C BORAH (R1)

91	WITH MACApp./110/2017	ANUWARA BEGUM Versus ORIENTAL INSURANCE CO LTD and 2 ORS	MR.R C DAS MR.S C DAS MRP BURAGOHAIN	MR. R C PAUL (R1) MR.A AHMED(R-1) MS L DAS (R1)
	WITH I.A.(Civil)/3171/2024 in MACApp./110/2017	ANUWARA BEGUM Versus ORIENTAL INSURANCE CO LTD and 2 ORS	MR. R C DAS MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	MR. R C PAUL
92	I.A.(Civil)/3183/2024 WITH LCR in MACApp./220/2022	HASEN ALI Versus NATIONAL INSURANCE COMPANY LTD. B	MR. DITUL DAS	MS S ROY
	WITH MACApp./220/2022	NATIONAL INSURANCE COMPANY LTD. Versus HASEN ALI AND 2 ORS.	MRS. S ROY MS P SHILL	MS. S DAS (r-2) MR. A KABRA (r-2) MS S GUPTA (r-2) MR. DITUL DAS (R-1) MS TINLUNG(R-1)
	WITH I.A.(Civil)/1312/2022 in MACApp./220/2022	NATIONAL INSURANCE COMPANY LTD. Versus HASEN ALI AND 2 ORS.	MRS. S ROY MS P SHILL	
93	I.A.(Civil)/3215/2024 WITH LCR in Test.App./1/2022	RANGILA BORO AND 7 ORS Versus SMTI URMILA DAS,	MR. M AHMED	
	WITH Test.App./1/2022	SMTI URMILA DAS Versus SURJYA BORO AND 2 ORS	MR. A BHATTACHARJEE	
94	WP(C)/4498/2024 B/O	MOSHARRAF HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	SC, ELEM. EDU GA, ASSAM SC, SSA
95	WITH WP(C)/4628/2023	ABDUL KARIM MOLLAH Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, ELEM. EDU GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MRS. B SARKAR	28-10-2024	To	10-11-2024
12)	MR. T ROY	28-10-2024	To	10-11-2024
13)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
14)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
15)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
16)	MD. A J ATIA	31-10-2024	To	08-11-2024
17)	MR. N ALAM	04-11-2024	To	20-11-2024
18)	MR A W AMAN	04-11-2024	To	08-11-2024

19)	MR. A LAL	04-11-2024	To	06-11-2024
20)	MR D K DAS	04-11-2024	To	08-11-2024
21)	MR. P P DAS	04-11-2024	To	15-11-2024
22)	MRS. B GOGOI	04-11-2024	To	08-11-2024
23)	MS M BORAH	04-11-2024	To	08-11-2024
24)	MR. B BARMAN	05-11-2024	To	15-11-2024
25)	MR. S C KEYAL	06-11-2024	To	07-11-2024
26)	MR. J P SHARMA	07-11-2024	To	18-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,6th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-III, IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS			
1 WP(C)/2432/2017	JAGADISH RAJBONGSHI and 3 ORS. Versus THE STATE OF ASSAM and 22 ORS.	MR. K K DUTTA MR.B GOGOI MR.P NAYAK	MR.T J MAHANTA Sr.Adv.R-2and3 GA, ASSAM MS.P BHATTACHARYA(R-2&3) MR.A BARUA(R- 2&3)
2 WP(C)/302/2022	GHANASHYAM TELI Versus THE STATE OF ASSAM AND 7 ORS	MR. R P HAZARIKA TUN RAJKHOWA TUN RAJKHOWA MR. R BORA	GA, ASSAM SC, REVENUE
ORDER (IMPLEADMENT OF PARTY)			
3 I.A.(Civil)/3465/2019 in WP(C)/3455/2019	JEUTI DAS Versus SRI PREMJJIT SARMA	MS. R GOGOI MS. S KAUSHIK MS. S GOSWAMI MR. G CHAUDHURY	MR. R CHAKRAVORTY MS. S KHOUND (SC, G M D A) MR. M CHALIHA MR. H P GUWALA MS. S BORA (SC, GMC)
WITH WP(C)/3455/2019	PREMJIT SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR R CHAKRAVORTY MR. M CHALIHA	SC, GDD SC, G M D A
ADMISSION			
4 WP(C)/361/2016	MD. HARUS ALI @ HARUS ALI BARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS	MS. S B CHOUDHURY MR. S K DAS	MR. B. J. TALUKDAR (SC, REVENUE DEPARTMENT) SC, FOREST MR. R. BARPUJARI(SC, REVENUE DEPARTMENT)
5 WP(C)/3368/2016	MINTU BARUAH and 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRH I CHOUDHURY MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	MS.R HUSSAIN(R-5) MR.Z MUKIT(R-5) GA, ASSAM MR.A SATTAR(R-5) MS.N BARMAN(R-5) MR.H BARUAH(R-5) MS.S CHOUDHURY(R-5) SC, GMC SC, G M D A

6	WP(C)/1396/2017 FIXED	KHANINDRA NATH DAS and ANR. Versus THE STATE OF ASSAM and 2 ORS.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	GA, ASSAM MR J DAS (SC, REVENUE DEPT.)
	WITH			
7	WP(C)/1091/2017	BANJIT BARMAN and 2 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.K N CHOUDHURY MR.N BHARALI MR.R M DEKA MR.M DAS	MR.P J PHUKAN GA, ASSAM SC, PCB
	WITH			
8	WP(C)/1092/2017	KHANINDRA NATH GAYAN and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.K N CHOUDHURY MR.N BHARALI MR.R M DEKA MR.M DAS	MR.P J PHUKAN GA, ASSAM SC, P C B A
	WITH			
9	WP(C)/1140/2017	MONORANJAN CHOUDHURY and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.K N CHOUDHURY MR.N BHARALI MR.R M DEKA MR.M DAS	MR.P J PHUKAN GA, ASSAM SC, P C B A
	WITH			
10	WP(C)/6106/2017 FIXED	THE STATE OF ASSAM Versus MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL AND ANR	MR.P N GOSWAMI MR.B DEKA MR.M K DAS MR.I KALITA	MR.P K ROY(R-2) MR.S K CHAKRABORTY(R- 2) MS.M DUTTA(R-2) MS.A CHAKRABORTYR-2
	WITH			
11	WP(C)/941/2020 CAVT. NO.0009/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M DUTTA MR. N G KUNDU MR. P K R CHOUDHURY MS. S DEV	MR D J MEDHI GA, ASSAM MR D DAS (R5) MR H K NATH (R5) SC, FISHERY FOR CAVEATOR
	WITH			
12	WP(C)/3408/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N G KUNDU	GA, ASSAM SC, FISHERY
	WITH			
	I.A.(Civil)/1477/2020 in WP(C)/3408/2020	M/S. DIBRU-DANGORI PART-I MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR H K NATH MR H K NATH	GA, ASSAM
	WITH			
13	WP(C)/737/2022	DIBRU PART-I MEEN SAMABAI SAMITI LTD. AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. D DAS SR. ADV (R-9) GA, ASSAM MR P SHARMA, SC, FISHERIES DEPTT. ASSAM MR H K NATH (R-9) MR D J MEDHI (R-9) SC, REVENUE
	WITH			
14	WP(C)/1752/2020	DIGHALI SINGARAJAN MIN S.S. LTD. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 4 ORS.	MR S K SARKAR MS D HAZARIKA MS. S DAS	GA, ASSAM SC, AFDC
	WITH			
15	WP(C)/1776/2020	SYEDA NURNAHAR BEGUM Versus SYED RAFIQR RAHMAN AND 3 ORS	MR D K BORDOLOI MR A SHAH	MR M HAQUE GA, ASSAM G UDDIN MS. P ADHIKARI SC, REVENUE
	WITH			
16	WP(C)/2696/2020	NUR NOBIUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM MR. D GOGOI (R-4,5) MR. R BORA (R-4,5)
	WITH			
17	WP(C)/2407/2020	ATOWAR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM MR. R BORA (R-5) MR. S UDDIN (R-5)
	WITH			
18	WP(C)/3645/2020	ASHIT CHANDRA DEY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY	GA, ASSAM MR. R R Gogoi, SC, FOREST DEPTT.

19	WP(C)/4739/2020	AJOY KUMAR DAS AND 15 ORS. Versus THE STATE OF ASSAM AND 46 ORS.	MR. I ALAM MR. T SK MR A BHUYAN	GA, ASSAM MR. D HUSSAIN MR. R A CHOUDHURY SC, REVENUE
20	WP(C)/3051/2022	RAMESH CH DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS D D ROY MS. P R BARUAH	SC, APDCL SC, POWER GRID
21	WP(C)/4693/2022	DILIP LAL SRIVASTAV Versus THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK	GA, ASSAM MR. K GOGOI, SC
22	WP(C)/5273/2022	ABU SHEIKH @ ABU SHAMA CHOUDHURY AND 38 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N AHMED MR R A AHMED	GA, ASSAM SC, REVENUE
23	WP(C)/6071/2022 FIXED	WELSON INGTI AND 20 ORS. Versus THE UNION OF INDIA AND 12 ORS.	MR B P BORAH MR P J DUTTA MISS. J GOGOI	MR. N GOSWAMI, GA, ASSAM (R-4 & 8) MR. R BORO, SC, NHAI (R-2 & 7) MR. K GOGOI, LEARNED CGC (R-1) MR. R K TALUKDAR (r-3) MR. R K TALUKDAR, SC, NHIDCL (R-3 & 10) ASSTT.S.G.I. SC, FOREST MR. J CHUTIA, SC, K A A C (R-5,6,9,11,12,13)
	WITH I.A.(Civil)/2539/2024 in WP(C)/6071/2022	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD AND ANR Versus WELSON INGTI AND THIRTY ONE ORS	SC, K A A C	GA, ASSAM SC, NHAI MR. M SARANIA
24	WITH WP(C)/423/2022	HEMARI RONGPI AND 32 ORS Versus THE UNION OF INDIA AND 12 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA	GA, ASSAM MR. C BARUAH, SC, NHAI (R-2,7) MR. K GOGOI, CGC AS WELL AS ADDL. SR. GA, ASSAM (R-1,4,8) MR. R K TALUKDAR, SC, NHIDC (R- 3,10) ASSTT.S.G.I. SC FOREST DEPARTMENT, SC, K A A C (R-5,6,9,11-13)
	WITH I.A.(Civil)/2510/2024 in WP(C)/423/2022	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION OF INDIA LTD AND ANR Versus HEMARI RONGPI AND FORTY THREE ORS		MR. P K GOSWAMI MR. C BARUAH, SC, NHAI (R-2,7) MR P J DUTTA SC, K A A C (R-5,6,9,11-13)
25	WP(C)/7954/2022	CHANDRA BEY Versus THE UNION OF INDIA AND 7 ORS	MD H R AHMED MR A RAHMAN MD S A MONDAL	GA, ASSAM SC, NHAI MR. C K S BARUAH MR. D J DAS (R-1) DY.S.G.I. SC, K A A C SC, PWD
26	WP(C)/8359/2022	BASER UDDIN SK AND 23 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR A KHARSOHUM MS C DAS	GA, ASSAM MR. M BISWAS (r-6) MS M DAS (r-6) SC, EDU SC, REVENUE SC, PWD
27	WP(C)/883/2023	MAKSUD AHMED MAZUMDER Versus THE FOOD CORPORATION OF INDIA AND 7 OTHERS	MR. I ALAM Ms. R. R. BORAH MR. T SK	MR B K SINGH SC, F C I

28	WP(C)/977/2023 CAVT. NO.01392/023, WITH CAVT. NO./139/2023	M/S DULO SERVICE STATION AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. K N CHOUDHURY MR. B J GHOSH MR. DILIP DEY	GA, ASSAM MR. S S ROY DY.S.G.I.
29	WP(C)/1334/2023	DEBASISH LAHIRI AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. S DUTTA MS P DAS MS. I DAS	GA, ASSAM MR S BORTHAKUR (r-6,7,8) MR. S M BARUAH (r-6,7,8) SC, GMC
30	WP(C)/1562/2023 FIXED	DEBEN DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MD A WADUD	GA, ASSAM SC, NHAI MR. K GOGOI (R-5) MR. D NATH (R-6) SC, REVENUE
31	WP(C)/1692/2023	UTTAM KUMAR DUTTA AND 3 ORS. Versus ASSAM PHARMACY COUNCIL AND 6 ORS	MR R SINGHA MS S PATOWARY	MRS. A GAYAN SC, HEALTH
32	WP(C)/1797/2023	BARAK WARE HOUSE PVT LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	SC, EXCISE DEPTT.
33	WP(C)/2201/2023	KH ALI AHMED AND 197 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM DY.S.G.I.
	WITH			
34	WP(C)/544/2023	NAZRUL ISLAM AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM MR. B DEKA DY.S.G.I.
35	WP(C)/2446/2023	NAVO PRAVAT AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MRS P RAI MR H BEZBARUA MR. S J SARMAH K. KALITA	GA, ASSAM SC, AG SC, FINANCE
36	WP(C)/2805/2023	M/S MAIHAR DEVELOPERS Versus COAL INDIA LIMITED AND 3 ORS	MR. U RAJBANSHI MR. P TALUKDAR MR. B J TALUKDAR	MR M Z AHMED (R-1 to 3) MR. K GOGOI MR. A M DUTTA (R-1 to 3) DY.S.G.I. SC, COAL INDIA
37	WP(C)/3186/2023	RAM SUNDAR SARMA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR P DAS GUNJAN DAS	GA, ASSAM SC, REVENUE
38	WP(C)/4038/2023	ANJUMANI HALDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE SC, FINANCE
39	WP(C)/4861/2023 B/O	MALEKA BIBI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, REVENUE
40	WP(C)/5538/2023 FIXED	RAVI DEY AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. S CHAKRABORTY MR A KAKOTI MS S BORA	SC, CO OP
41	WP(C)/6178/2023	NIKHIL CACHAR HAIDIMBA BARMAN SAMITI AND 2 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM MR. R P SARMAH (R-7, R-14) MRS. R RONGMEI (R-7, R-14) MS. K L R YANTHAN (R-7, R-8) MR. D DOLEY (R-7, R-14) MR P UPADHYAYA (R-7, R-8, R-14) DY.S.G.I. SC, WPT AND BC
42	WP(C)/7367/2023	AZIZUL HAQUE Versus THE UNION OF INDIA AND 9 ORS.	MR. T DEURI MR D S DEKA MS A DAS	SC, P AND R.D. GA, ASSAM MRS. R DEVI DY.S.G.I.

43	WP(C)/688/2024	AZAD HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, FINANCE SC, C.G.C. SC. WATER RESOURCE DEPTT.
44	WP(C)/690/2024	MONJURUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, FINANCE SC, C.G.C. SC. WATER RESOURCE DEPTT.
45	WP(C)/3562/2024 FIXED	JAHIRUL ISLAM AND 44 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. KHAIRUL ISLAM	GA, ASSAM MR. N HAQUE (R-11,7,8) MR. N HAQUE (R-11,7,8) MR K UDDIN(R-11) MR K UDDIN(R-11) MR. A K AZAD(R-11,8,7) MR. A K AZAD(R-11,8,7) MR. S R BARBHUIYA (R-8) MR M HUSSAIN(R-9,10,12,7) SC, REVENUE SC, FINANCE DEPTT.

ORDERS

46	WP(C)/5254/2013	JOGENDRA NATH SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MS.A BEGUM MR.M DUTTA MR.P N GOSWAMI MR.S N TAMULI MS.P K ZANNAT	PP, ASSAM
47	WP(C)/2031/2016	ASHRAB ALI @ ASAR ALI and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. R ISLAM MR. J ISLAM MR. D N SARMAH	GA, ASSAM(R-1) MR. D PEGU(R-4) MR. R BORPUJARI (GA, REVENUE DEPT.)(R-1 & 2) MR. J KALITA(R-4) SC, REVENUE DEPT.
48	WP(C)/3735/2017 FIXED	BHUVAN VALLEY TEA CO. P LTD. and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR M BEZBARUAH D DAS MR.P K GARODIA D GUPTA MR.M PANDIT MS.S G MOMIN MR.A LAL	GA, ASSAM G. GOSWAMI(R-5) MR H K NATH(R-5) MR. N C DAS MR. A DAS(R-4,5,6)
WITH				
49	WP(C)/7827/2016	BHUVAN VALLEY TEA CO. P LTD. and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR M BEZBARUAH MR.P K GARODIA MS.S G MOMIN MR.A LAL MR.M PANDIT	GA, ASSAM MR. B CHOUDHURY, SC, APDCL SC, APDCL D DAS (R-1,2) D GUPTA (R-1,2)
WITH				
I.A.(Civil)/758/2017				
in WP(C)/7827/2016				
50	WP(C)/3653/2019 FIXED	GOPAL CH. MONDAL AND 140 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B RAHMAN MR. A SARMA MR. S CHOWDHURY	GA, ASSAM SC, REVENUE
51	WP(C)/1757/2020	MORICHAGAON MEEN SAMABAY SAMITI LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR D J MEDHI MRS. U BARUAH MR. U CHOUDHURY	GA, ASSAM SC, REVENUE
52	WP(C)/2073/2020	M/S. NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) Versus THE STATE OF ASSAM AND 5 ORS.	MR R RAJKHOWA MS A DEVI MS P GOGOI MR. B KHAKHLARY	SC, FINANCE SC. A.S.S.A.
WITH				
53	WP(C)/3313/2020	M/S NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) Versus THE STATE OF ASSAM AND 5 ORS	MR. B PHUKAN MR R RAJKHOWA MS P GOGOI MR. B KHAKHLARY	MR. D GOGOI (R 5,6) MR. R BORA (R 5,6) SC, SSA SC, K A A C MR. T DEORI (R 5,6)

54	WITH WP(C)/2556/2021	M/S NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) Versus THE STATE OF ASSAM AND 5 ORS	MR R RAJKHOWA MS A DEVI MS P GOGOI	MR. M AGARWALLA (R-5,6) MS P GOGOI (R-5,6) SC. A.S.S.A.
55	WITH WP(C)/2561/2021	M/S NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) Versus THE STATE OF ASSAM AND 5 ORS	MR. B KHAKHLARY	MS. S KAMPRE (SC, KAAC) SC, SSA
56	I.A.(Civil)/2609/2022 IN RSA 149/2007 (D/O), WITH LCR in Review.Pet./9629/2022	ON THE DEATH OF GOBINDA DAS HIS LEGAL HEIRS DHARESHWARI DAS AND ORS. Versus ON THE DEATH OF SADHIRAM DAS HIS LEGAL HEIRS DIBAKAR DAS AND ORS.	MR. S P ROY JYOTISH DAS	MR. SAILENDRA DEKA MR. D CHOUDHURY
	WITH Review.Pet./9629/2022 (Filing Number)	ON THE DEATH OF GOBINDA DAS HIS LEGAL HEIRS DHARESHWARI DAS AND ORS. Versus ON THE DEATH OF SADHIRAM DAS HIS LEGAL HEIRS DIBAKAR DAS AND ORS. A	MR. S P ROY	
57	Cont.Cas(C)/358/2024 FIXED	SK. REAZ UDDIN Versus SMTI. GAYATRI BHOTTACHARJYA	MR. N ALAM R K MR. A RAHMAN	MR. R R Gogoi SC, P H E
58	Cont.Cas(C)/415/2024 FIXED	HCC CPL (JV) Versus RAM MURTY MEENA AND ORS	MR. R K BHATRA MR. B D DEKA MR A BHATRA MR. D MAZUMDAR	MR H GUPTA (R-1,2)
59	I.A.(Civil)/1686/2024 in WP(C)/249/2021	MD. SAMSHUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS.	MD. A SAHAD MR. M H ALI MR. M H ALI	GA, ASSAM
60	I.A.(Civil)/2806/2024 in CRP(IO)/98/2024	JIAD ALI @ JIYAD ALI RAHMAN Versus ABDUL HAMID SK	MD. I HUSSAIN	
61	WP(C)/3861/2024 FIXED	MAMONI @ MAMANI BAYAN AND 3 ORS Versus STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. R K TALUKDAR MR. DITUL DAS MS TINLUNG	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
62	WP(C)/4506/2024 FIXED	SAMAD ALI Versus RELIANCE GENERAL INSURANCE CO LIMITED	MR. J ABBAS MR M HANDIQUE MS. B LASKAR MD I HUSSAIN AL AMEEN	

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LEAVE NOTE OF ADVOCATES FOR 06/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MRS. B SARKAR	28-10-2024	To	10-11-2024
12)	MR. T ROY	28-10-2024	To	10-11-2024
13)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
14)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
15)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024

16)	MD. A J ATIA	31-10-2024	To	08-11-2024
17)	MR. N ALAM	04-11-2024	To	20-11-2024
18)	MR A W AMAN	04-11-2024	To	08-11-2024
19)	MR. A LAL	04-11-2024	To	06-11-2024
20)	MR D K DAS	04-11-2024	To	08-11-2024
21)	MR. P P DAS	04-11-2024	To	15-11-2024
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26)	MR. J P SHARMA	07-11-2024	To	18-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,6th November 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Crl.Rev.P./418/2024	MD. AMIR UDDIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
MOTION (BA)				
2	Bail Appln./3274/2024 B/O	UPENDRA KUMAR GOSWAMI Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
3	Bail Appln./3362/2024	THIYAGARAJAN M Versus UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, NCB
MOTION				
4	Tr.P.(Crl.)/42/2024 WITH REPORT BY REGISTRY, FIXED	THE STATE OF NAGALAND Versus JAPITO Y ZHIMO AND 4 ORS	SR GA NAGALAND	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA
5	WITH Crl.Pet./1278/2024	THE STATE OF NAGALAND Versus JAPITO Y ZHIMO AND 4 ORS	SR GA NAGALAND	
6	WITH Crl.Pet./1279/2024	JAPITO Y ZHIMOMI AND 4 ORS Versus THE STATE OF NAGALAND AND ANR	MR. A ZHIMOMI	GA, NAGALAND
7	WITH Crl.Pet./1281/2024	P. KAKIHO AWOMI Versus THE STATE OF NAGALAND AND 5 ORS	MR SENTIYANGER	GA, NAGALAND
8	Crl.Pet./1274/2024 FIXED	KAMAL SAIKIA Versus THE STATE OF ASSAM AND ANR	MR A A DEWAN M.A. ISLAM MR H A RASHID	PP, ASSAM
9	Crl.Pet./1275/2024 FIXED	RAJAN MASIH Versus THE STATE OF ASSAM AND 2 ORS	MRS. A GAYAN MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM

10	Crl.Pet./1324/2024	DIBYADHAR PHUKON Versus STATE OF ASSAM AND ANR	MS. A K CHOPHI	PP, ASSAM
11	Crl.Pet./1325/2024	JABER HUSAIN MAZUMDER Versus THE STATE OF ASSAM	MR S DIFUSA MR N RAY N N HUSSAIN MR. K R SARMA	PP, ASSAM
ADMISSION				
12	Crl.Pet./931/2019 WITH LCR 14 FILES(SCANNED COPY), (MP/MLA MATTER) WITH	AKHIL GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM
13	Crl.Pet./1289/2019 WITH	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
14	Crl.Pet./483/2022 WITH	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR D BORAH	PP, ASSAM
15	Crl.Pet./929/2022 WITH	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
16	Crl.Pet./930/2022	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
17	Crl.Pet./1054/2022 WITH LCR 2 FILES(SCANNED COPY), FIXED	SANTUMONI BORAH @ SHANTUMONI BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH	MR. P BORDOLOI (R-2) PP, ASSAM
18	Tr.P.(Crl.)/13/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	SHILADITYA SWARGIARY Versus NIKITA SWARGIARY	MR B DEORI	MR. M KHAN MS J AKTAR
19	Crl.Rev.P./350/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	HATEM ALI MOLLAH Versus AYESHA SIDDIKA	MR. M I HUSSAIN MS. P AHMED N. UDDIN	MR. A T SARKAR MR. S HUSSAIN
20	Crl.Pet./356/2024 FIXED	DR. NILUTPAL SUT AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MS A DAS MS. L WANGSA	MR. A M KHAN (R-2) MR T T MONI (R-2) MR S PRODHANI (R-2) PP, ASSAM
21	Crl.Rev.P./394/2024 B/O	SRI MADHU RAM DEKA Versus THE STATE OF ASSAM AND ANR.		
22	Crl.Rev.P./396/2024 B/O	SRI MADHU RAM DEKA Versus THE STATE OF ASSAM AND ANR.	MR S PARASHAR	
23	Crl.Pet./424/2024 FIXED	M/S GOELS COIR FOAM (INDIA) PVT LTD AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S HAZARIKA MR. H BURAGOHAIN	MR. H SARMAH (R-2) MR. S DUTTA (R-2) PP, ASSAM
24	Crl.Rev.P./425/2024 FIXED	BINITA SEAL Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS R CHETRI MS R BEGUM	PP, ASSAM
25	Crl.Pet./569/2024 WITH LCR 4 FILES(SCANNED COPY), FIXED	DULEN GOGOI Versus THE STATE OF ASSAM AND ANR	MR. P BORAH MRS K M SAIKIA	MR. D CHUTIA (R-2) PP, ASSAM
BAIL HEARING (BA)				
26	Bail Appln./1848/2024	KHALID AHMED BARBHUIYA AND ANR. Versus THE UNION OF INDIA	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR S H SIKDAR MD R ISLAM MD IMRAN	DY.S.G.I.

27	Bail Appln./2661/2024 WITH CASE RECORD(SCANNED COPY)	SAHIDUL ALOM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
28	Bail Appln./2698/2024 FIXED	FAKIR CHAN AKAND Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
29	Bail Appln./2918/2024 B/O	ANTHON H THANGMINLIANA @ ANTON Versus THE STATE OF ASSAM	MR P SHARMA MR. A K DAS	PP, ASSAM
30	Bail Appln./3030/2024 FIXED	JITEN DEKA Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM SC, CBI
WITH				
31	Bail Appln./3126/2024	SANJIB DEKA Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM SC, CBI
32	Bail Appln./3097/2024 FIXED	MD RAKIBUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
33	Bail Appln./3185/2024 FIXED	SAPUN KR DAS Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI MR. J K DAS	PP, ASSAM
34	Bail Appln./3197/2024 FIXED	VISHAL KUMAR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
<u>BAIL HEARING</u>				
35	AB/1122/2024 AB 1090/2024(D/O)	JAHANARA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR Z HUSSAIN (R-2) MS B B AHMED (R-2) MR. RASHIDUL ISLAM (R-2) PP, ASSAM
WITH				
36	AB/1311/2024	MONIMUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. A CHAUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	PP, ASSAM
37	AB/2501/2024	JAMAL ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
38	AB/2629/2024 FIXED	MUKTAJAL ALI Versus THE STATE OF ASSAM	MR B M DEKA MR. M ALAM MR F H LASKAR (2) MR. Z H BORA	PP, ASSAM
39	AB/2633/2024 FIXED	MRINAL PATHAK Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
<u>ORDERS</u>				
40	Crl.Pet./1115/2022 WITH LCR 1 FILE(SCANNED COPY), B/O	LAL MIA AND ANR Versus THE STATE OF ASSAM AND ANR	MD I H LASKAR MR. R A MAZUMDER	MR. D HUSSAIN (R-3) MD. E AHMED (R-3) PP, ASSAM
41	Crl.A./296/2023 WITH OFFICE NOTE, LCR 4 FILES	RAJU GOWALA Versus THE STATE OF ASSAM AND 2 ORS.	MR N M HAZARIKA	PP, ASSAM
WITH				
	I.A.(Crl.)/693/2023 in CrI.A./296/2023	RAJU GOWALA Versus THE STATE OF ASSAM AND 2 ORS.	MR N M HAZARIKA	PP, ASSAM
42	I.A.(Crl.)/650/2023 in CrI.Rev.P./7173/2023	GAURI SHANKAR SAHA Versus DIPA SAHA	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA	MR. INDERJEET SINGH

	WITH Crl.Rev.P./7173/2023 (Filing Number)	GAURI SHANKAR SAHA Versus DIPA SAHA B	MR. B K BHAGAWATI	
43	Crl.A./219/2024 WITH LCR 4 FILES, OFFICE NOTE, B/O WITH I.A.(Crl.)/645/2024 in Crl.A./219/2024	NRIPEN RABHA Versus STATE OF ASSAM AND ANR.	MR. K R PATGIRI MR G SARMA	PP, ASSAM
	WITH I.A.(Crl.)/645/2024 in Crl.A./219/2024	NRIPEN RABHA Versus THE STATE OF ASSAM AND ANR.	MR. K R PATGIRI MR G SARMA	PP, ASSAM
44	Crl.A./222/2024	JIBAN DAS Versus THE STATE OF ASSAM AND ANR.	MR. K R PATGIRI MR G SARMA MR S DEKA	PP, ASSAM
	WITH I.A.(Crl.)/648/2024 in Crl.A./222/2024	JIBAN DAS Versus THE STATE OF ASSAM AND ANR.	MR. K R PATGIRI MR G SARMA MR S DEKA	PP, ASSAM
45	Crl.A./223/2024	SONE RABHA @ SONESWAR RABHA Versus STATE OF ASSAM AND ANR.	MR. K R PATGIRI MR G SARMA MR S DEKA	PP, ASSAM
	WITH I.A.(Crl.)/649/2024 in Crl.A./223/2024	SONE RABHA @ SONESWAR RABHA Versus STATE OF ASSAM AND ANR.	MR. K R PATGIRI MR G SARMA MR S DEKA	PP, ASSAM
46	Crl.Rev.P./224/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. V K CHANDAK DR. T KALITA MR P K DAS MR A RAZZAK	PP, ASSAM
47	Crl.Pet./284/2024 FIXED	TATA MOTORS FINANCE LTD. Versus STATE OF ASSAM AND ANR	MR. M SHARMA MR S DEKA	PP, ASSAM
48	Crl.A./291/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED WITH I.A.(Crl.)/841/2024 in Crl.A./291/2024	JIBESWAR DAS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. A NAYAK	PP, ASSAM
	WITH I.A.(Crl.)/841/2024 in Crl.A./291/2024	JIBESWAR DAS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. A NAYAK	PP, ASSAM
49	Crl.A./315/2024 FIXED WITH I.A.(Crl.)/847/2024 in Crl.A./315/2024	SUREN KALITA AND ANR Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P P PHUKAN	PP, ASSAM
	WITH I.A.(Crl.)/847/2024 in Crl.A./315/2024	SUREN KALITA AND ANR Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P P PHUKAN	PP, ASSAM
50	I.A.(Crl.)/630/2024 WITH LCR 5 FILES, OFFICE NOTE in Crl.A./143/2024 WITH Crl.A./143/2024	ALAL UDDIN, Versus THE STATE OF ASSAM. AND ANR	MR. B BARUAH	PP, ASSAM
	WITH Crl.A./143/2024	ALAL UDDIN Versus THE STATE OF ASSAM.	MR. B BARUAH MRS. S D DEKA MR U RONGPI	PP, ASSAM
51	Crl.Pet./634/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	BISWAJIT BISWAS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
52	I.A.(Crl.)/742/2024 WITH LCR 4 FILES, FIXED in Crl.A./184/2024	RABIYAL HUSSAIN @ RABIYAL SK Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MS. N NASRIN (R-2) PP, ASSAM

WITH
[Crl.A./184/2024](#)

RABIYAL HUSSAIN @ RABIYAL SK
Versus
THE STATE OF ASSAM AND ANR.

MR. M U MONDAL
MD. I H KHAN
MR K ISLAM
MR A ALIM SK
MR. A W MONDAL

PP, ASSAM

53 [I.A.\(Crl.\)/1010/2024](#)
in [Crl.Pet./733/2024](#)

SANTOSH KUMAR CHOUDHARY
Versus
THE STATE OF ASSAM AND ANR

MR. S C KEYAL
MS. K MALAKAR
MR. A BHATTACHARJEE
MR S PAUL

PP, ASSAM

WITH
[Crl.Pet./733/2024](#)

SANTOSH KUMAR CHOUDHARY
Versus
THE STATE OF ASSAM AND ANR

MR. S C KEYAL
MS. K MALAKAR
MR. A BHATTACHARJEE
MR S PAUL

MR. N BORUAH (R-2)
MR. S ARAFAT (R-2)
PP, ASSAM

54 [I.A.\(Crl.\)/1036/2024](#)
in [Crl.Rev.P./8900/2024](#)

MUSLIMUDDIN AHMED
Versus
THE STATE OF ASSAM AND ANR

MR. DILIP DEY

PP, ASSAM

WITH
[Crl.Rev.P./8900/2024](#)
(Filing Number)

MUSLIMUDDIN AHMED
Versus
THE STATE OF ASSAM AND ANR (H)

MR. DILIP DEY

HEARING

55 [Crl.A./30/2013](#)
WITH LCR (THREE BUNDLES).

THE STATE OF ASSAM
Versus
GAURAV JYOTI NEOG and 3 ORS

PP, ASSAM

MR.D K BHATTACHARYYA
MR.B K MAHAJAN
MR.P BORA(R-2)
MR.P K DAS
MR.T BAIDYA
MR.R ALI
MR.K K BHATTACHARYYA
MS.A S BAIDYA
MR.G SAIKIA
MRN J DAS
MR.S S ROY
MR.A CHOUDHURY
MR.P DEKA(R-2)
MR.B BORA(R-2)
MS.U DEKA
MS.U DEKA(R-2)
MRA PRASAD

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LEAVE NOTE OF ADVOCATES FOR 06/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MRS. B SARKAR	28-10-2024	To	10-11-2024
12)	MR. T ROY	28-10-2024	To	10-11-2024
13)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
14)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
15)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
16)	MD. A J ATIA	31-10-2024	To	08-11-2024
17)	MR. N ALAM	04-11-2024	To	20-11-2024
18)	MR A W AMAN	04-11-2024	To	08-11-2024

19)	MR. A LAL	04-11-2024	To	06-11-2024
20)	MR D K DAS	04-11-2024	To	08-11-2024
21)	MR. P P DAS	04-11-2024	To	15-11-2024
22)	MRS. B GOGOI	04-11-2024	To	08-11-2024
23)	MS M BORAH	04-11-2024	To	08-11-2024
24)	MR. B BARMAN	05-11-2024	To	15-11-2024
25)	MR. S C KEYAL	06-11-2024	To	07-11-2024
26)	MR. J P SHARMA	07-11-2024	To	18-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,6th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 19

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO.21]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 MACApp./200/2021	ORIENTAL INSURANCE CO. LTD. Versus GURU PADA BHOWMIK AND 2 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR R HAZARIKA (R-1) MR. D J KALITA (R-1)

LEAVE NOTE OF ADVOCATES FOR 06/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MRS. B SARKAR	28-10-2024	To	10-11-2024
12)	MR. T ROY	28-10-2024	To	10-11-2024
13)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
14)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
15)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
16)	MD. A J ATIA	31-10-2024	To	08-11-2024
17)	MR. N ALAM	04-11-2024	To	20-11-2024
18)	MR A W AMAN	04-11-2024	To	08-11-2024
19)	MR. A LAL	04-11-2024	To	06-11-2024
20)	MR D K DAS	04-11-2024	To	08-11-2024
21)	MR. P P DAS	04-11-2024	To	15-11-2024
22)	MRS. B GOGOI	04-11-2024	To	08-11-2024

23)	MS M BORAH	04-11-2024	To	08-11-2024
24)	MR. B BARMAN	05-11-2024	To	15-11-2024
25)	MR. S C KEYAL	06-11-2024	To	07-11-2024
26)	MR. J P SHARMA	07-11-2024	To	18-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,6th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	AB/2769/2024	TAHIR AHMED Versus THE STATE OF ASSAM	MR. S Z SHEIKH P J DAS	PP, ASSAM
<u>ADMISSION</u>				
2	WP(C)/2157/2023 PART-HEARD, FIXED	BHOK SING PATOR ALIAS BHOG SING LALUNG AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM SC, REVENUE
<u>BAIL HEARING</u>				
3	AB/1038/2024 WITH OFFICE NOTE	SRI PULIN SAIKIA Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	MR W R MEDHI(NAYAN JYOTI DEKA (I/O)) PP, ASSAM
4	AB/1806/2024 AB 2002/2024(D/O)	HUSSAIN ALI Versus THE STATE OF ASSAM	MR. A MANNAF MR. T AHMED MD A S ALI MR S HUSSAIN	PP, ASSAM
5	AB/1918/2024	SAHJAHAN ALI Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
<u>QUASHMENT</u>				
6	Crl.Pet./251/2014 WITH LCR ONE FILE.	SIZOLL CHEMICALS PVT. LTD. and ANR. Versus M/S ASSENT CHMICALS LIMITED	MR.N DEKA MR.M CHETIA MR.M GOGOI	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI
7	Crl.Pet./267/2014	DEVEN DUTTA Versus SURAJIT GOGOI	MR.D K BHATTACHARYYA MR.S DUTTA MR.A K BHATTACHARJEE	

8	Crl.Pet./290/2014	DR. JAGADISH CHANDRA KALITA Versus BARAMA COLLEGE and 2 ORS.	MR.B D GOSWAMI MR.D BORA MR.P BARUAH MR.M P BORAH	MS.A K CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.K CHOUDHURY
9	Crl.Pet./297/2014	JAYANTA CHOUDHURY, Versus THE STATE OF ASSAM and ANR,	MR.N N B CHOUDHURY MR.B PADUN MR.A BORGHAIN MR.S BORTHAKUR	MR.B J DUTTA MS.A CHOUDHURY PP, ASSAM MRS.N RAHMAN ADDL PP,ASSAM
10	Crl.Pet./308/2014 WITH LCR ONE FILE.	MUBINUL HOQUE LASKAR Versus MANIK UDDIN and 5 ORS.	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	MRH I CHOUDHURY MR.K R SURANA MR.G UDDINR- 1-4 MS.A CHOUDHURY MR.A B T HAQUE MS.M BURAGOHAIN(R- 1-4)
11	Crl.Pet./349/2014	SANJIB DEKA Versus THE STATE OF ASSAM AND ANR	MR.R DUBEY MS.A B KAYASTHA MR.P K GARODIA MS.P SARMA	MR.P SHARMAH(R-2) MR.K D SARMA(R-2) PP, ASSAM
12	Crl.Pet./355/2014 WITH LCR 4 FILES	LALIT BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR.S C BISWAS MR.B CHOUDHURY MR.M HUSSAIN MS.K L R YANTHAN MR.N H BARBHUIYA MS.E SHITIRI MR. S BISWAS MR.N ALI MR.P BISWAS	MRS.M BORAH MR.R BORUAH MR.B B BORAH PP, ASSAM
13	Crl.Pet./366/2014 WITH LCR 1 FILE	SAFIQUR RAHMAN MAZUMDER Versus THE STATE OF ASSAM AND 7 ORS	MR.Z HAMMAD MR.B SAHARIA MR.A M BARBHUIYA MS.F BEGUM	MR.A CHOUDHURY MS.M KONCH PP, ASSAM
14	Crl.Pet./439/2014 WITH LCR 4 FILES	MD. JAN ALI Versus SMTI NURJAHAN BEGUM and 4 ORS	MR.P J SAIKIA MR.R S MISHRA	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI
15	Crl.Pet./448/2014 WITH LCR 2 FILES	DIPEN BEZBARUAH Versus SMTI HIRANMONI BEZBARUAH @ TARAMONI BEZBARUAH and ANR	MR.D C KALITA MR.B K BHAGAWATI MS.D R GAYARI	MR.A GOGOI MR.M CHOUDHURY MR.I F ALI PP, ASSAM
HEARING				
16	Crl.A./202/2012 WITH LCR 1 BUNDLE AND PAPER BOOK	BIREN GOGOI Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR.Z KAMAR	SC, CBI
17	Crl.Rev.P./56/2013 WITH LCR 3 FILES	GIRISH KUMAR BANIAH Versus THE STATE OF ASSAM	MR.S SARMA MR.R HAZARIKA MR.J ROY MS.P BORAH	PP, ASSAM
18	Crl.Rev.P./245/2013 WITH LCR 4 FILES	DIPAK MEDHI Versus THE STATE OF ASSAM	MR.P D NAIR MR G ALAM MS.S GOGOI MR.H ROHMAN	PP, ASSAM
19	Crl.Rev.P./259/2013 WITH LCR 2 FILES	AFTAB UDDIN BARLASKAR @ APTAI and 4 ORS Versus THE STATE OF ASSAM	MRH I CHOUDHURY MR.I H LASKAR MR.P K DEKA MR. S ALAM	PP, ASSAM
20	Crl.Rev.P./361/2013 WITH LCR 2 FILES	NURUL HAQUE MOZUMDER Versus THE STATE OF ASSAM	MR.I A HAZARIKA MR. E AHMED MR.N I KHAN MR.R A CHOUDHURY	PP, ASSAM
21	Crl.Rev.P./383/2013 WITH LCR 4 FILES	RATUL BHUYAN Versus THE STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MR.A BHATTACHARYA	MR.D CHAKRABARTY MR.S R BORUAH PP, ASSAM

22	Crl.Rev.P./428/2013 WITH LCR 3 FILES	AZIZUL ISLAM @ AZIZUL HOQUE and 2 ORS. Versus THE STATE OF ASSAM	MS.R RONGMAI MR.R DEV MR.R DHAR	PP, ASSAM
23	Crl.Rev.P./449/2013 WITH LCR FOUR FILES.	MD. BAHAR ALI @ SAHADUL ALI Versus THE STATE OF ASSAM	MR.S S SHARMA MR.R SHARMA MS.F KHAN MR.L SARMA	PP, ASSAM
24	Crl.Rev.P./456/2013 WITH LCR 5 FILES	JUGNU TANTI Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
25	Crl.M.C./283/2014 WITH LCR ONE FILE. in Crl.Pet./42/2014	ASSAM RASTABHASA PRASAR SAMITY KARMI SABHA Versus DR. KHIRODA KUMAR SAIKIA and ORS	MRS.A SHARMA	PP, ASSAM MR.L P SHARMA
	WITH Crl.Pet./42/2014	DR. KHIRODA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR.S CHAKRABORTY MR.R THAKURIA MR.L P SHARMA	MS.A SHARMA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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26)	MR. J P SHARMA	07-11-2024	To	18-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,6th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH, ONLY IF
TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION (BA)

1	Bail Appln./3302/2024	AMINUR RAHMAN Versus THE STATE OF ASSAM	MR. A Z AHMED	PP, ASSAM
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[For Wednesday,6th November 2024]

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7401/2023 FIXED	DHRUBAJYOTI DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM SC, A.H and V. DEPT.
ORDERS				
2	Review.Pet./123/2024 FIXED, IN WP(C)/4597/2023 (D/O)	DIPALI BOSUMATARI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU.
HEARING				
3	WP(C)/27/2015	DIPEN HAZARIKA Versus STATE BANK OF INDIA and 8 ORS	MR. P K BORAH MR.A J RAJKHOWA MR.S BORTHAKUR MR.U S BORA	MR.L TALUKDAR(R-1) MS.M DASR-1 MR.B DAS(R-1) MS.N DAS(R-1)
4	WP(C)/47/2016 FIXED	MD. ZIAUR RAHMAN @ JIAUR RAHMAN CHOUDHURY Versus THE GUWAHATI MUNICIPAL CORPORATION and 2 ORS	MR.G RAHUL MR.D M NATH	SC, GMC
5	WP(C)/2232/2023 FIXED	JADAB CHANDRA NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MS. S DEVI	SC, FOREST

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